

them. The wealthy sections of the community should come after the requirements of the poorer sections of the community had been met. It would require certain institutional and organisational arrangements in our economy when you have these fair price shops. Therefore, it is not enough to open fair price shops; it is also necessary in that context to see exactly who are going to benefit from them. That was a good suggestion and I entirely agree with it. Especially in the working class areas there should be too many of these shops because the working class cost of living is going up. There is the hon. Minister for Labour and I think he knows it very well. You will find that under the Second Five Year Plan the index of cost of living of the working class rose by 24 per cent. Now, the consumer price index of the working class recorded a net rise from 124 in March 1961 to 127 in March 1962; that is to say, a net rise of 24 per cent. Therefore, I think it is very very important in the industrial sector of our economy to see that the cost of living of the working classes is kept under control and is not allowed to go up in this manner. Therefore, steps should be taken in that direction. And I wish to say here that the hon. Minister has taken good initiative in this matter and he should pursue it.

About the Price Stabilisation Committee, I do not know what it is going to stabilise. The Members of Parliament should be associated with it, from both sides. I do not make a special point about the Opposition or the Government side. Members of Parliament should be associated with such Committees because advice and suggestions could be given by them and an effort of this kind would demand such co-operation and suggestions on the part of all of us. It is a national issue; it is not a party issue at all. Whatever may be our differences with regard to other matters, as far as the objective of holding the price line is concerned we all acutely

feel that steps should be taken to that end. Maybe we have divergent approaches, maybe we have divergent views; maybe we do not view in the same manner this or that aspect of the matter but after all is said and done we are all in favour of holding the price line. Therefore, he should seek the co-operation of all of us in such matters, and I hope vigorous steps will be taken. The Third Five Year Plan Report does not encourage me very much. It is full of platitudes, school boyish. What we need is not tons of speeches but an ounce of action, action in the matter of price control. It is going to determine whether we are going to hold the price line or allow the prices to continue to rise in the manner in which they are doing. I hope concrete, positive and constructive steps will be taken in co-operation with all and with the goodwill of all in the country.

Thank you.

MR. CHAIRMAN: This discussion is concluded and the House stands adjourned till 2.30 P.M.

The House then adjourned for lunch at four minutes past one of the clock.

The House reassembled after lunch at half-past two of the clock, the VICE-CHAIRMAN (SHRI M. GOVINDA REDDY) in the Chair.

#### THE APPROPRIATION (NO. 5) BILL, 1962

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI TARKESHWARI SINHA): Sir, I beg to move:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1962-63, as passed by the Lok Sabha, be taken into consideration."

[Shrimati Tarkeshwari Sinha]

This Bill arises out of the Supplementary Demands of Rs. 100.33 crores voted by the Lok Sabha on the 20th November, 1962, and the expenditure of Rs. 7 lakhs charged on the Consolidated Fund of India as detailed in the Supplementary Demands presented to the House on the 14th November, 1962. Detailed explanations in support of the Demands have, as usual, been given in the foot-notes below the Supplementary Demands statement. I shall, therefore, confine myself to a few introductory remarks.

Of the additional provision of Rs. 100 crores asked for, Rs. 95 crores are for expanding our Armed Forces for meeting the unabashed aggression committed by the Chinese on our sacred soil. The House will not expect me at this stage to dilate upon the details of these provisions, which represent only a preliminary estimate of our extra costs in the current year or to give any further information about what we would be requiring later on this account. The situation on our borders has been changing from day to day and our Prime Minister has already warned the nation that this struggle is going to be a long drawn out affair. Hon. Members may rest assured that whatever measures are necessary would be taken and that no costs or sacrifices would be spared to meet this challenge to our freedom. I have no doubt that this august House will willingly grant any demands that might be placed before it for driving the aggressor out of our country.

I might make a brief mention of the measures taken by Government to raise additional resources. A National Defence Fund has been set up to which there has been a very generous response from all quarters. It is a most heartening sight to see people of all classes, rich or poor, labourer or farmer, widows and even children, vying with each other to donate whatever they can to this Fund, which will be utilised for meeting all our defence needs and for providing

amenities for our Armed Forces and their families. The total contributions to the Fund are nearing the Rs. 6 crores mark. In addition, contributions in gold and gold ornaments, which are of particular value for providing foreign exchange for procuring our equipment from abroad, are pouring in. For those of us who are unable to make outright contributions, arrangements have been made for subscribing to the new Defence Savings Certificates, National Defence Bonds and the Gold Bonds. We are also shortly introducing a new Premium Prize Bond Scheme. I would take this opportunity of appealing through this august House to the public at large to continue to make their donations and subscriptions for raising the resources of the Government for fighting the menace on our frontiers.

While everything is being done to harness the voluntary contributions to our resources, we are also exploring every possible avenue of exercising economy and avoiding or postponing non-essential expenditures. A cut of ten per cent on expenditure on staff would be enforced while framing the next year's budget. Efforts are also being made by necessary readjustments of diverting the staff for more essential items of work. Instructions have been issued for ensuring economy in the use of paper, consumption of electricity, meetings, conferences, travelling allowances and deputations abroad. The Plan priorities are also being reviewed and reorientated in the context of the present emergency.

Government are keenly anxious to keep inflationary pressures in check and maintaining the price level. The hon. House has heard details of the steps from the Minister of Planning about how he proposes to keep the prices more or less stabilised. A constant watch will be kept and all possible efforts made to ensure that measures for building up our defence potential are not accompanied by a rising spiral of prices and thus bring about inflationary pressures further.

Sir, I move.

*The question was proposed.*

THE VICE-CHAIRMAN (SHRI M. GOVINDA REDDY): Before calling upon the first speaker, I would like hon. Members to note that there are twelve Members on the list of speakers. Dr. Nihar Ranjan Ray.

DR. NIHAR BANJAN RAY (West Bengal): Mr. Vice-Chairman, I do not think there should be any reservations from any quarter to vote the demand that has been made. Everybody understands that in this national emergency there is every need to gear the total economy of the country to the nation's war effort. It has been asked: What will be the precise figure of defence expenditure in the coming weeks and months? It is a strange question to ask in a situation where things are changing from day to day. And when the menace is growing larger and larger, to ask what the precise figure of defence expenditure will be in the coming months, is strange indeed. Everybody would realise that financing a war, especially in a developing country, in a country that has committed itself to planned economy, means evolving a complex and complicated machinery and to evolve that machinery we must strain ourselves to the utmost. There should also be urgency not only on the side of the people but also on the side of the Government to be able to develop this complex and complicated machinery as quickly as possible. When this Bill was being discussed in the other House various suggestions were made and various other new suggestions will be made in this House also. I have no doubt that the Government will take into serious consideration the suggestions that have come forth and will be coming forth. To one point only I would like to draw the attention of the Government. It is true that the response of the people, all sections of the people, as the hon. Minister said, has been very satisfactory. Gold also has been pouring in. But so far as we have been able to

notice most of this gold is coming from the middle and the poorer sections of the people, mostly by way of ornaments and jewellery. What has happened to the gold bars and gold leaves? I have not read anywhere in any paper that gold bars and gold leaves are coming forth in any substantial measure. There has been some calculation that Rs. 5,000 crores worth of gold . . .

SHRI BHUPESH GUPTA (West Bengal): It is Rs. 4,000 crores.

DR. NIHAR RANJAN RAY: It is Rs. 4,000 crores and several hundreds, nearly Rs. 5,000 worth of gold in the country, as I remember. One would expect that at least Rs. 1,000 crores worth of gold should have come out by now. I would therefore suggest if the necessity has not arisen to announce seizing of the gold stocks. In any case this is just by way of a suggestion. I am not a man of finance and I do not understand it, but it is just commonsense that in a national emergency of this kind gold bars and gold leaves that have been kept in various hoardings should come out.

On this question of making any further suggestions I would address myself to another aspect. Everybody has noticed—and it is a very satisfying thing, it does one's heart good—that out of reverses and adversities we have emerged at long last perhaps as a nation, a nation resolute and united as it never was before, and let me hope that there has emerged also a Government of national defence. A peace loving nation, a nation raised for peace, has to be built into a nation made for war. Howsoever unfortunate it may be, we are witnessing today a spectacle that could infuse new blood into any living fibre. Our peace-loving Prime Minister has today become practically the flaming symbol of heroic resistance, unyielding till the last vestige of the invading hordes is driven out of our dear motherland. Out of the creeping disintegration which was paralysing us there has arisen a mighty flood of patriotic

[Dr. Nihar Ranjan Ray]

fervour, of hope, of faith, of sacrifice and suffering. Let us take the fullest advantage of it. The spirit of India has been stirred to its very depths. Let the Government take advantage, let all of us take the fullest advantage of this. The indomitable will to resist which maketh a nation has been born. Let us take advantage of it. This will to resist evil, this will to resist anything that is of the utmost dislike to us, this will of steel is the thing that makes a nation.

Sir, you may pardon my saying that our independence has been easily won. We did not pay enough price for it. Now is the time to pay the price for it. The nation is on test. Despite peace-feelers I am afraid the fight before us is going to be long. It is going to be stern and fierce. Today it is going in favour of the invader unfortunately. But the battle is not for the strong alone. It is also for the active, the vigilant, the brave, the dedicated, and it is also for those who have faith in themselves and in the fundamental values of life. This is therefore no time for irresolution. I have seen, here and there, little signs of irresoluteness.

THE VICE-CHAIRMAN (SHRI M. GOVINDA REDDY): You have to conclude, Dr. Ray.

DR. NIHAR RANJAN RAY: This is not the time for the settling of small accounts or being cowed down by reverses. A large part of our territory has been exposed. Further reverses may also be in store for us. But there cannot be any giving way to irresoluteness or fear or desperation.

The President has said that "Dharma" is on our side, that it is a "Dharma Yuddha". We must believe in it, indeed we are fighting for righteousness, for our way of life. For the last few days even in this House I believe, which is the House of elders and where perhaps the average age is on the wrong side of 50, we are

feeling young again, and to feel young is to be in heaven.

Let us all unite our hearts and wills in this sacred crusade. Freedom is one and indivisible. It is in peril. We will defend it with all our might. We will not argue, we will not quail, we will not falter. Setbacks shall not dishearten us. We refuse to be bullied or lulled into inaction or beaten. We will stand united and face the threat with calm, courage and quiet confidence, with faith and fervour. We are fighting for "Dharma", and "Dharma" will therefore fight for us—धर्मो रक्षते रक्षितः. It is not without meaning or purpose that the Geeta was announced in this land of ours, and let us remember the words of the Geeta. Despite peace-feelers let us remember it.

“हतो वा प्राप्स्यमि स्वर्गं जित्वा वा भोक्ष्यसे महीम् ।

तस्मादुत्तिष्ठ कौन्तेय युद्धाय कृतनिश्चयः॥”

“Either being killed, thou wilt win Swarga, or alive and victor, thou will enjoy the freedom of your country; therefore arise, oh, son of Kunti, brace thine arm for war. So minded, gird thee to the fight.”

Not for nothing did we go through the “Quit India” movement in 1942 when Gandhiji gave us a “mantra” “करेंगे या मरेंगे” “Do or die”. Let us utter that “mantra” once more. Let it reverberate in the heights of the Himalayas and beyond.

SHRI BHUPESH GUPTA: Mr. Vice-Chairman, there cannot be any two opinions in this House today about making all the requisite provisions for the strengthening of the defences of our country. At any time in a newly liberated country the question of defence would acquire the utmost importance. Today face to face with an aggression it has become all the more pressing and urgent. Naturally, we should discuss the defence in the con-

text of the developments that have taken place in the recent week especially.

I do not wish to go into the political aspects of all these matters because these are matters which have been considered earlier and perhaps will also be considered later. I should like to confine myself to the problems of defence, especially the resources for our defence industries. I take it that it will be necessary for the Government to strengthen the defence as best as they can, and that is what they should do. The proceedings of this House will bear testimony to the fact that ever since we have been in Parliament, since ten years past, we have been pressing for building up the defence potential of the country because on this depend in the world of today the security and the independence of a nation. Even if we are a peace-loving nation as we have been and as we are always, it would be necessary for us to take into account the objective realities of the world and build up our armour of defence or shield of defence. We have been pressing for it. We had some criticisms to make in the past about the manner in which the problems of the country's defence were being tackled. Our criticisms, as will be remembered, were based on many facts. In the early years of independence, we were wholly dependent on foreign arms and weapons. Later on, especially after 1957, certain defence industries began to be built up in our own country. It goes without saying that national defence can never be strong, well-founded and invincible unless it is backed by its own economic and industrial development and especially development in the engineering and other heavy industries. Therefore, I think that the Prime Minister is quite right when he makes that point that industry is of the utmost importance from the point of view of defence. From the budgetary papers it would seem that during the last ten years the imports of armaments and equipment especially from England account-

ed for about 1,100 crores of rupees. It has been revealed today that the weapons that we have acquired or procured are not adequate to meet the needs of modern warfare or modern times. Now, that aspect has to be borne in mind. I say this because when we deal with the problem of imports, we must take into account not only the contingency as it arises today but also a long-term view of the matter because we want a proper type of defence industry to be built up in the country with prototypes brought in and our weapons produced in our country. It has been the experience of all nations that once the defence industry is not built up and the country relies heavily for defence equipment on other countries, no matter what that country is, it is placed in a precarious position and it even becomes dependent in many ways. We have the example of Pakistan and certain other countries before us. Therefore, a modern defence industry should be built up at a rapid rate. I think that money should be spent on it. It is possible today to import plants and so on and quickly build up such industries which can produce modern weapons. Here again, I would like to see this thing developed in the public sector because the defence industry should be mainly if not completely under the control of the State and the Government. There we cannot take any chances. There the industry should be run as a public undertaking with all the care and attention that the people are capable of giving it. And as you know, this concept is nothing new and in certain countries, especially in countries that are building themselves up, the defence industries are built up in the public sector.

We were glad to hear the other day the Prime Minister saying that automatic weapons would be produced in our country in a month or so. I wish we had done it earlier instead of relying upon foreign imports. And we did not get the right type of foreign material as it is clear today. Hon. Members must have noted—and

[Shri Bhupesh Gupta]  
must realise—that if we were in a position to turn out automatic weapons in a matter of two or three weeks it means that we have built up something basic which enables us to produce automatic weapons in so short a time. You cannot produce automatic weapons in three or four days or in three or four weeks. Something must have been built up and I welcome the Government for having built up that much of industry or for having made that much of arrangement to enable it to produce so quickly automatic weapons in our country. I think that we should develop more along that line.

Now Mr Vice-Chairman finances for the defence industry acquire naturally, a very great importance. In this connection, it is being suggested by some hon. Members who are no military experts at all but who yet would like to talk as if they had won so many battles, the battle of Waterloo or of Stalingrad and so on if you like that way—these honourable gentlemen here in this House and in the other House but not so honourable outside—that the Five Year Plan should be pruned in order to meet the defence requirements of our country. We reject this suggestion because if we are today in a position to put up even this little show which we put up in the matter of industry, it is because under the Second Five Year Plan we built up heavy-machine building industry, the steel plants and certain other industries. The industrial base cannot be separated from defence or *vice versa*. I think that the Five Year Plan should not be and must not be curtailed. It seems that now they are at war with the Five Year Plan. They had been shouting for the curtailment of the Five Year Plan earlier. Now an opportunity has come to them to attack the Communist Party on the one hand and strike at the Five Year Plan on the other. This is their approach.

SHRI LOKANATH MISRA (Orissa).  
No, Sir. Even the Prime Minister

has said that the non-essential elements of the Five Year Plan will be pruned and we also agree with him.

SHRI BHUPESH GUPTA. I am very glad to hear that he agrees with it. But there are people who are not guided by your noble thoughts.

SHRI AKBAR ALI KHAN (Andhra Pradesh). You have not heard him.

PROF. M. B. LAL (Uttar Pradesh). He has the monopoly of agreeing with the Prime Minister.

THE VICE-CHAIRMAN (SHRI M. GOVINDA REDDY). Order, order.

SHRI A. B. VAJPAYEE (Uttar Pradesh). They are the only supporters of the Prime Minister.

SHRI BHUPESH GUPTA. I am very glad that Mr Vajpayee has become the greatest supporter of the Prime Minister. I would like to see this thing continuously. I am glad that Mr Vajpayee, for once, is in very excellent company and Mr Vajpayee is a dear friend of ours here. And I am in his company also, not very far away. Therefore, I am not meaning any individual here. You must have read in the papers that the Five Year Plan has to be drastically cut, changed and so on. Anyway, I say that it should not be done. The Five Year Plan should be put through. Certain adjustments may be necessary. I am not opposed to it. But the Five Year Plans should be there and the Fourth Five Year Plan should be even a bigger and stronger Plan from the point of view of industry because on that will depend how you build up further your defence potential.

SHRI AKBAR ALI KHAN. Topmost priority to defence.

SHRI BHUPESH GUPTA. Yes, it is obvious. Mr Akbar Ali Khan is always after the obvious. In order to give topmost priority to defence what we need is not merely making speeches but building up industries. Weapons are produced not in Parliament by putting supplementary

questions; they are produced in factories, in industrial undertakings and industrial undertakings require plant and machinery, technical know-how and all that. A statesman like Mr. Akbar Ali Khan surely understands this simple point. So,

3 p.m.

Sir, this is a very important matter. We are opposed even to curtailment of the social welfare schemes in the Plan. Suggestions have been made to cut down health services and education. Why should we make a cut on education and health services? The allocations had been very poor and certainly, if anything, they should be more looked after, and here again the Prime Minister is always right—even if Mr. Akbar Ali Khan will not always catch the point—when he stresses that education should be given proper attention. Modern warfare is not the warfare in the days of the old time when chivalrous people with sword in hand got on to the horse and went there to fight each other and finished with the job. It is not so now. It requires skill, scientific knowledge, and so on. Education should be there even from the point of view of defence. Therefore, health services and education should not be pruned. Certain constructions, of non-essential roads, and certainly Government expenditure which is not essential and is wasteful should be pruned; I agree there should be a cut; I agree there.

Now, I make certain suggestions. It is good that our people are giving money. This shows the greatness of our nation, the patriotism of our people, the largeness of the men and women who are ground down in society. It has been once again demonstrated to the everlasting glory of our country and our traditions that once they are called upon to meet a challenging situation they are capable of rising out of squalor and hunger as heroes of the day. And that is why we find this magnificent panorama of men and women in the towns and the

villages coming forward with their meagre belongings to deposit them in the National Defence Fund, to make them available for the cause of the nation's defence. What else can be a greater inspiration than this? A nation which is made up of such mettle, of such human element, can never be humiliated or humbled. This is what I say. But then we must draw the lesson from it and we must not let down the people.

SHRI FARIDUL HAQ ANSARI (Uttar Pradesh): We must throw out the Chinese first.

SHRI BHUPESH GUPTA: Yes, certainly; he has not understood it even now. We shall not only throw out the Chinese; we shall also place you there to look after the frontiers; I am for it.

SHRI FARIDUL HAQ ANSARI: I will go there, I assure you; I will not sabotage.

SHRI BHUPESH GUPTA: How can you sabotage? You cannot sabotage. The only thing you have done is that you have sabotaged your party in the last general elections. Now, how can you sabotage it? I know it.

THE VICE-CHAIRMAN (SHRI M. GOVINDA REDDY): You are losing your time. Do not attend to the interruptions.

SHRI BHUPESH GUPTA: Now these interruptions made it a little humorous and he is a great friend of mine.

Now, I think resources should be found. Defence industry cannot be built on charity. It has a moral and political force, charity and so on; we must go in for them, contributions, donations, etc; they make for something very great and noble; they are a moral justification of the entire thing, I agree. But moneys have to be found for that. How to find this money? Here, do not rely merely on voluntary contributions. On the contrary, having been inspired by the voluntary donations from the savings

[Shri Bhupesh Gupta]  
 of the people of our country we should formulate policies and measures to tap resources by using the laws of the land and the arm of the State. Immediately I would suggest, let there be a postponement of the payment of privy purses to the Indian princes. Well, I do not say, "Stop everything" I say "Postpone it" and even there I would not say, "Do not pay" to the Princes who get bigger amounts" Make it Rs 50,000, or even Rs 1,00,000. Those people are there and some of them get Rs 10 lakhs, Rs 20 lakhs and Rs 25 lakhs. Postpone the payment to them. I think they will agree. The Indian princes should agree to this thing because they are affluent otherwise, and I think for the period of the emergency at least we should stop payment, to those who receive privy purses, sums exceeding Rs 50,000, or Rs 1,00,000 if you like that way, if you are favourably disposed much more towards the princes I think that should be cut down. That way we can get some money. What is more a good example we can set before the people. This thing should be utilised, privy purses paid to the princes, the privy purse paid to the Nizam of Hyderabad at the rate of Rs 50 lakhs, when the jawans on the frontiers are spilling their blood. That cannot continue, it is morally repugnant it is economically unthinkable. Well, that is how we should not behave in our society today. I hope the Princes will agree to it. We have got a Prince in our House. I looked up and found that he gets a privy purse of Rs 18 lakhs. Cut it; stop it during the pendency of the emergency. After that you pay because our position is such that **privy purses should be stopped altogether**. I am not bringing in this controversial issue now. Only suspend the payment for the period of the emergency. I think it is a right suggestion.

There should be a compulsory cut in salaries exceeding Rs 1,000 at the rate of 5—15 per cent. Voluntary cuts either in the case of Princes or other-

wise is something we should be satisfied with, good as it is. But why cannot we make it for the period of the emergency a compulsory cut on a graduated scale in salaries exceeding Rs 1,000? The lesser the salary, the lesser the cut; the more the salary, the greater the amount of cut. That should be done. That way you will get a lot of money.

Then come the big companies and financial concerns which have got enormous resources. They should be tapped by the Government through requisite fiscal measures. Now I know their money is invested, I know *also their money goes into speculation and utilised on the stock exchanges even today*. Why should it not be possible for the Government to formulate fiscal and economic measures in order to tap the resources that are lying with these concerns? Here again I am suggesting to take them as loans effective during the period of the emergency at a reasonable rate of interest, naturally so, and we should not merely be carried away by the fact that some industrial concerns are making donations of houses to the Defence Fund. Good as it is we welcome them, we are grateful to the industrialists for doing so, but what is more their accumulations are the accumulations of the community as a whole in the keeping of those people who control these industries. We should take these as loans for the period of the emergency, and after the emergency is over, we shall return them with necessary interest. I think that is a very reasonable suggestion.

In this connection, Mr Vice-Chairman, I would suggest that the banking industry should be taken over. I am not suggesting should be nationalised today. I would not go into the controversy. We have given them powers and Government can take them over in order to see that the resources of the banks, specially the top banks in the country are utilised to the maximum possible extent for



building up the defence potential and defence forces of our country. After the period of the emergency we can return to the question whether banks should be nationalised or not. In our view it is long overdue, that banks should be nationalised. I am saying that only for the period of the emergency the management should be taken over by the Government.

Then, Mr Vice-Chairman, the former princes and others have got foreign assets in England and certain other countries. Some time back, in this House or the other House, it was revealed by the Government that the foreign assets amounted to 67 odd crores of rupees. Actually it is much higher. Many have not declared. According to our reckoning it will be well over Rs 100 crores. I am glad that the Government have made an appeal to those people holding foreign assets abroad to make these exchange resources available to the country for defence purposes. But I have not got much faith in the appeal being responded to to the fullest possible extent. I would suggest, let these people be called upon to declare their foreign assets, and the Government should take them over as loans—again I am not saying, “Expropriate them.” I say, take over these things as loans in order to meet our defence requirements. That should be done and I think that way we can easily get Rs 100 crores of foreign exchange right now if we tap the resources as loans from those who hold foreign assets in different foreign countries.

Mr Vice-Chairman, with regard to gold I am glad suggestions were made, but here you see that people are giving gold poor people are giving. What about gold bullion? It was stated by the Ministry of Finance in one of its notes that out of Rs 4,000 crores worth of gold, a big part was held in bullion. Assuming that the bullion is worth about Rs 1500 crores, why should it not be possible for us to tap, by effective penal or other fis-

cal measures, that gold? We can easily get Rs 100 crores or even more Rs 100 crores we can easily get if we go after that gold and get it. All the gold you have got so far does not even compare very favourably with the smuggled gold we hauled in the last few weeks or few months' time. A smuggler brings in much more gold. And you know what amount of gold must be in the wallets and coffers of the bullion holder and speculator. May I ask in this connection what has happened to our Princes? Why are they not making their gold available to the country? What has happened to our big industrial houses and magnates? Why are they not declaring their gold and making it available to the country? I would, therefore, suggest effective measures to be tried, and at the same time, invite this gold on attractive terms, if you like, against gold bonds, to be issued to them so that we can utilise it. Here again I am not suggesting any expropriation of gold. But certainly, I am entitled in the name of the country to call upon all of them, if necessary under pain of punishment, to declare the gold in their possession, and then, on the basis of law, get this gold as loans to the Government. I think if we can do this plenty of money and resources we shall get.

Foreign trade should be taken over and out of the foreign trade earnings, we should utilise a good deal of funds for our defence. And what is more, we should direct our foreign trade in a manner today which would help in particular to strengthen the defence of the country and the defence forces. Luxury articles and consumption articles for the rich should not be imported at all. Let the rich live an austerity life today and forego all consumption articles which fall in luxury categories. I think this should be done.

Mr Vice Chairman, we send every year Rs 30—40 crores to countries abroad as foreign remittances out of dividends, profits earned in our country. This is done mainly by British

[Shri Bhupesh Gupta]  
 industrial concerns I am not asking you to come down upon them with a harsh law. But, can we not ask these people under law to make at least 50 per cent of the remittances they make abroad every year available to the Defence Fund of the Government as loans? We can easily do so. Government is thinking of taking some measures. Appeals have been made. Now what is needed today is legislative measures so that we immediately slash the remittances abroad as profits, dividends and interest by 50 per cent, and that 50 per cent should be utilised for defence purposes in the country.

Speculative transactions should all be stopped. Badla transactions should all be stopped. We are very glad that forward trading in gold has been stopped. It will be very much in line with our policy if we pay attention to this thing and stop all kinds of speculative transactions.

THE VICE-CHAIRMAN (SHRI M. GOVINDA REDDY): Mr. Bhupesh Gupta, please wind up. You have taken 25 minutes.

SHRI BHUPESH GUPTA: I am finishing. Mr. Vice-Chairman, I would suggest that any transaction or contract which is not for spot delivery should be prevented. Let there be excess profits tax out of the earnings due to defence production and so on. Excess profits tax is the need of the hour, and I think the capitalist class will agree to it. Government should formulate measures about waste land which is lying in the hands of big landlords and those in the hands of the Government should be given free to the agricultural labourer so that they can increase food production, and we should not for the period of emergency, charge any annual rent from the agricultural labourer.

[THE DEPUTY CHAIRMAN in the Chair]

This is again another point that I wish to make. Administrative ex-

penses should be cut radically. I think there should be committees everywhere, at the State level and the Central level, to discuss measures of reduction of administrative expenses. On that score, I think, we can save a lot of money because our administrative expenses are too high. These are some of the suggestions that I am making before the House for the present. We will require more and more fund for the building up of our defence industry.

Madam, we are grateful to those who have contributed so abundantly and in a spirit of self-sacrifice. But let us get inspiration from this sacrifice. Let us take courage in both hands and let us build up a mighty front in the rear where the national resources in men and money would be mobilised for the sake of the independence of our country.

The suggestions that I have made are clearly in line with the needs of the nation, temper of the nation, spirit of the nation, and would be a matching performance on our part in the rear when we take into account the performance on the front, heroic performance, of our jawans. This is all that I have to say. I know that a ready-made answer will be available, but these are the problems of the nation to be faced by the nation. Today or tomorrow we have to come to grips with them if we have to build up a powerful, invincible, defence industry and defence forces in our country.

Thank you.

SHRI B. K. P. SINHA (Bihar): Madam Deputy Chairman, all burdens are irksome, financial burdens more so. But in this hour of crisis and trial the burden that is being put on this nation is a very small burden. The nation is prepared to shoulder greater burdens. I welcome this proposal for to me these proposals are an earnest, that the prodigal after wanderings in the barrenness of phantasies and dreams is returning to hard realities of the situation. (Interruption by Shri A. D. Mani)

Madam, there has been a proposal for a cease-fire. The proposal has come today. It is for the people who are in the better know of things, with the advice and consent of Parliament, to decide whether these proposals shall be acceptable or not. But then, let me sound a note of warning that these cease-fire proposals before us are one of the weapons in the Chinese armoury of warfare. Let us not be confused by them. Madam, peace or no peace, cease-fire or no cease-fire, let us wake up to the reality that the real danger arises on the northern borders. It is said: "Eternal vigilance is the price of liberty." Let me add to this: "Eternal preparedness is the price of freedom and integrity of a country." We have been mightily lacking in preparations in the past. Let us now take a resolve that at every moment in future we shall be prepared in a mighty way to meet the aggression and throw back the aggressor.

Madam, the ancients believed in miracles. They believed in unearthly miracles. The moderns do not. But I am sorry that we moderns have developed faith in other kinds of miracles. These miracles are world situations and pressure of world opinion. Let me tell this House that world opinion, world situation, like God, always helps those who help themselves. Let us be prepared. If we are prepared, if we are strong, if we are firm, only then will the world situation or world opinion help us. Let us not slacken. Let us not be complacent in the hope that some miracle from outside will come to our aid.

Madam, this war is a total war because every modern war is a total war. It will be a long affair. But then, let us not prepare solely from a long-range point of view. While the preparation should be for a long war, let us concentrate and concentrate mightily on efforts that shall bear fruit in the immediate future.

The Chinese are not a very generous neighbour. They are not a very reasonable neighbour. They are very unneighbourly in appreciation of our

difficulties and our weaknesses. Therefore, the situation demands that we must get prepared in the shortest possible time. And in whatever efforts we take whatever schemes we devise, let there be one guiding factor. That guiding factor should be that we prepare ourselves mightily to throw them back in the shortest possible time. And in this endeavour let us seek aid from all friendly countries. My friends sitting over there, I throw them a challenge, that we shall seek aid even from Communist countries, from the Soviet bloc countries. Let them persuade the countries of their original faith to extend arms aid, to extend aid in all possible ways, to us. But then, let us take aid from whatever sources we get. Let us build up a mighty defence apparatus in the shortest possible time. No doubt we all know—we are not school children sitting here that we do not know—that a nation's armed might depends on the might of its industrial apparatus, but I have already said that the Chinese are not very generous. They will not give us 50 years or even 20 years to build up our industrial apparatus. While building up our industrial apparatus, let us build our defence apparatus with aid from friendly foreign countries in the shortest possible time. That is what the situation demands today. We must build up the army at least 5 times or 6 times the one that we have today. Then, we have neglected some arms of the armed forces. I am sorry to say that our Air Force is not what it should have been. Let us ourselves or with the aid of friendly countries build up the Air Force into a mighty Air Force in the shortest possible time because the Chinese aggressors have the advantage of the terrain and they shall not be waiting long at our doorsteps. And it is only our air might which can defeat their evil designs. Therefore, I assert today that let us, while trying to build up our air might internally seek help from external sources also. We are wedded to peace. We know that this is an atomic age. We have been constantly reminded

[Shri B. K. P. Sinha.]  
that this is an atomic age and in the atomic age the ultimate solution rests with the nation that is in possession of atomic arms. We have atomic plant, we have good atomic scientists but wedded as we have been to peace, we have declared times without number, our leaders have declared, that while they will build up atoms for peace, they refuse to build up atoms for war purposes. In this hour of peril, I appeal to the leaders to reconsider that attitude and I appeal to them to use the atomic power and our atomic plants for building up atomic weapons for use in the future. This is a situation which demands sacrifice from all of us. For once Mr Bhupesh Gupta has thrown up some suggestions which are wise and some which are in my opinion otherwise. Let the suggestions which have been made by Mr. Gupta and the suggestions that may be given from this side or that side be considered deeply by the Government and let the Government, within the shortest possible time, implement those suggestions which will strengthen the nation and strengthen it so that in the shortest possible time it is prepared to meet the challenge. I support the Budget proposals. I wish the Finance Minister comes with more and more burdens, for, in this hour of peril, people are prepared to shoulder greater and greater burdens

**श्री ए० बी० वाजपेयी :** माननीय उपसभापति महोदया जी, जो प्रस्ताव सदन के सामने रखे गये हैं मैं उनका हार्दिक समर्थन करने के लिए खड़ा हुआ हूँ। यदि सुरक्षा के लिए शासन को और भी धन की आवश्यकता हो तो यह सदन, और जिस जनता ने इस सदन को निर्वाचित किया है वह जनता अधिक धन देने में संकोच नहीं करेगी। यह कहना गलत है कि पिछले १५ वर्षों में कभी भी संसद ने सुरक्षा के लिए अनुदान देने में किसी प्रकार के संकोच का काम किया है। लेकिन मुझे यह देख कर दुःख होता है कि आज जो स्थिति

उत्पन्न हो गई है उसका स्पष्टीकरण करने के लिए ऐसी बातें कही जाती हैं जिनका कोई औचित्य नहीं। यह कहा जाता है कि हम अपनी सुरक्षा इसलिए मजबूत नहीं कर सके कि हम आर्थिक विकास के काम में लगे थे, और फिर यह कहा जाता है कि जो भी हम आर्थिक विकास कर रहे हैं वह और सुरक्षा के लिए आवश्यक है और इसमें किसी प्रकार के परिवर्तन की आवश्यकता नहीं है। मैं इन दोनों बातों को ठीक नहीं मान सकता। क्या हम इसलिए सैनिक शक्ति एकत्र नहीं कर सके, जैसे हथियार चाहियें और जितनी बड़ी सेना चाहिये, कि हम आर्थिक विकास के काम में लगे थे? क्या सैनिक शक्ति का निर्माण और आर्थिक विकास अलग अलग बातें हैं? अगर अलग अलग बातें हैं तो फिर आज आर्थिक विकास की दिशा में कुछ परिवर्तन किया जाये, इस माग को गलत नहीं बताया जा सकता। लेकिन शायद अपनी भूलों को छिपाने के लिए हम जो तर्क देते हैं वह तर्क आगे जाकर टिकता नहीं है। मैं नहीं समझता कि आर्थिक विकास में और सुरक्षा की तैयारी में कोई विरोधाभास है। दोनों एक दूसरे के पूरक हैं। लेकिन एक बात स्पष्ट होनी चाहिये कि हम प्राथमिकता किस बात को दें? मुझे खेद होता है यह देख कर कि आज के संकट-काल में भी जब हमारा सब कुछ दांव पर लगा है, यह विवाद खड़ा किया जाता है कि कौन सी चीज किस क्षेत्र में बने, अर्थ-व्यवस्था कौन सा रूप ले। मैं समझता हूँ कि यदि यह सच है कि अपनी सुरक्षा की सामर्थ्य को बढ़ाने के लिए भी हमें औद्योगिक और कृषि विकास की आवश्यकता है, तो फिर उसका कोई विरोध नहीं होगा। लेकिन हम सुरक्षा से अर्थ व्यवस्था को अलग करके किसी नारे को लगाने की कोशिश करें तो आज की स्थिति में उसे उचित नहीं कहा जा सकता। अर्थ-व्यवस्था कैसी हो, इसके सम्बन्ध में मतभेद हो सकते हैं और होंगे, लेकिन राष्ट्र

की सुरक्षा होनी चाहिये, यह बात सब मतभेदों से परे है। कौन सा उद्योग हम निजी क्षेत्र में शुरू करें और कौन सा सार्वजनिक क्षेत्र में शुरू करें, इस पर विवाद हो सकता है और हम दोनों पक्षों की बातों को सुन कर कोई निर्णय करें लेकिन यह प्रश्न, आर्थिक रचना के बारे में हमारे मतभेद, सुरक्षा के मार्ग में बाधक नहीं बनने दिये जा सकते। भारत जब स्वतंत्र रहेगा तभी समाजवादी भारत की रचना होगी, समाजवादी भारत की रचना के लिये भी भारत की सीमाओं और भारत की स्वतंत्रता को सुरक्षित रखना होगा। तो प्रश्न समाजवाद या गैर-समाजवाद का नहीं है, प्रश्न पब्लिक सेक्टर और प्राइवेट सेक्टर का नहीं है, प्रश्न यह है कि आज सारी शक्ति को एकत्रित करके हमें जो चुनौती मिली है उसका हम सफलतापूर्वक सामना कर सकते हैं या नहीं।

एक बात मैं और कहना चाहूंगा। आज मंचों से एक अजीब भ्रम सा फैला हुआ दिखाई देता है और उस भ्रम के लिये कुछ अखबार भी दोषी हैं। चीन ने नई एक चाल चली है। उसे शान्ति-प्रस्ताव कहना ठीक नहीं होगा। पुराने प्रस्तावों को उसने नये ढंग से रख दिया है। लेकिन आज के समाचारपत्र अगर कोई पढ़े तो उसमें यह धारणा पैदा होगी, भ्रम पैदा होगा, कि चीन कोई नई चीज कह रहा है, चीन लड़ाई बन्द करना चाहता है और जैसे हम लड़ाई बन्द करें या न करें यह हमारे फैसले पर निर्भर है और जहां तक चीन का सवाल है वह तो लड़ाई बन्द करना चाहता है, शान्ति चाहता है। अच्छा होता हमारे समाचारपत्र उस खबर को इस तरह से प्रकाशित न करते जब तक कि वह पूरी खबर नहीं आई थी और मैं शासन से कहूंगा कि वह इस बात की आवश्यकता पर विचार करे कि लड़ाई के सम्बन्ध में विदेशी सूत्रों से जो भी समाचार प्राप्त होते हैं उन्हें हमारे पत्रों

में किस तरह से प्रकाशित किया जाये। इसके सम्बन्ध में भी समाचारपत्र के सम्पादकों के साथ बैठ कर, मिलकर, कोई नीति निर्धारित करनी चाहिये; क्योंकि इस समय जनता में किसी प्रकार का भ्रम पैदा हो, यह हमारे लिये घातक होगा, हमारा मनोबल टूटे यह हमारे लिये मार्ग होगा। मैंने निवेदन किया कि चीन का प्रस्ताव एक चाल के रूप में हमें धोका देने के लिये है और एक परिणाम तो स्पष्ट दिखाई देता है कि उन्होंने हममें थोड़ा सा भ्रम पैदा कर दिया है। वह केवल हममें ही भ्रम पैदा नहीं करना चाहते, वह विश्व में भी भ्रम पैदा करना चाहते हैं, हमारे प्रयत्नों को शिथिल करना चाहते हैं, स्वयं शान्ति के अवतार बन कर संसार के सामने आना चाहते हैं। मैं कहूंगा कि कुछ अंशों में तो उनका जो पहले का प्रस्ताव था उससे भी यह प्रस्ताव गया-बीता है; क्योंकि वह कहते हैं कि जो भूमि वह खाली करके चले जायेंगे उसको हम फिर से ले नहीं सकते—जदाख मे भी, नेफा में भी जहां तक चीन की फीजें आज आगे बढ़ आई हैं—यदि युद्ध-विगम हो जाय, चीन की फीजें वापस चली जाय तो वह हमें अपनी भूमि पर जाने नहीं देंगे। पहले तो वह केवल २० किलोमीटर तक हमें न जाने देने की बात कर रहे थे, अब तो उससे भी आगे बढ़ गये हैं। जहां तक वह आज आ गये हैं वहां से वापस जायेंगे मगर हमें अपनी भूमि पर जाने नहीं देंगे। उन्होंने जो भी तीन शर्तें रखी हैं यदि उनका गम्भीरता से अध्ययन किया जाये तो चीन के इरादे बिल्कुल स्पष्ट हो जाते हैं कि वह हमसे ऐसी शर्तें मनवाना चाहते हैं जो अपमानजनक हैं। ये शान्ति के प्रस्ताव नहीं हैं, ये समर्पण के प्रस्ताव हमारे सामने रखे गये हैं और कोई भी स्वाभिमानी देश इन प्रस्तावों को स्वीकार नहीं कर सकता मरकार इन पर गम्भीरता से विचार करेगी और इनके सम्बन्ध में जो भी भावनायें हैं उनके प्रकाश में अपनी नीति का निर्धारण

[श्री ए० बी० बाजपेयी]

करेगी। लेकिन एक बात हम निश्चयपूर्वक समझ लें कि आज सीमा पर यदि तात्कालिक शान्ति हो भी जाये तो भी जब तक अपने देश में इस शान्ति की रक्षा के लिये आवश्यक शक्ति का हम संग्रह नहीं करेंगे तब तक वह शान्ति टिकेगी नहीं। चीन का आज तक का इतिहास यही है कि वह क्षेत्र पर आक्रमण करते हैं और फिर उस आक्रमण को पक्का करने के लिये, मजबूत करने के लिये, समय चाहते हैं। पहले वह लड़ाई की बात करते हैं, फिर लड़ाई करते हैं, और फिर शान्ति की बात करते हैं। चीन का अभी तक का, दस साल तक का, इतिहास यही है। मैं नहीं समझता कि वह किसी समय भारत और चीन के सम्बन्धों में एक नये अध्याय का श्रीगणेश करना चाहते हैं और अगर वह करना चाहते हैं तो वह हमारे प्रस्ताव को स्वीकार कर सकते हैं, वह ८ सितम्बर का रेखा तक वापस जा सकते हैं। जो भूमि वह छोड़ कर चले गये या चले जायेंगे उस सीमा तक हमको जाने की छूट होनी चाहिये, उसकी सुरक्षा का इतजाम करने का हमको अधिकार होना चाहिये, मगर वह हमारी भूमि में से खुद भी हटना चाहते हैं—पूरा नहीं—और हमें भी हमारी भूमि से हटना चाहते हैं। यह प्रस्ताव तो माना नहीं जा सकता। लेकिन, सीमा की स्थिति कुछ भी हो एक बात का हमें दृढ़ निश्चय कर लेना चाहिये कि शान्ति की विदेश-नीति, हमारा पंचगौल, हमारी तटस्थता यह तब तक कायम नहीं रहेगी जब तक कि उसकी रक्षा करने की हममें शक्ति नहीं होगी। मैंने एक बार कहा था : तटस्थ वही रह सकता है जो शक्ति-मय है। तटस्थ का अर्थ है : तट पर खड़ा हुआ, किनारे पर खड़ा हुआ। किनारे पर कोई छोटा-मोटा पौदा खड़ा नहीं रह सकता, उसे तो संघर्ष की एक ही लहर अपने साथ बहा कर ले जायेगी, किनारे पर वही खड़ा रह सकता है जो पाताल से जीवन-रस प्राप्त करता है,

जो घाट के पत्थर की तरह लहरों की चोटों को झेलते हुए भी अपनी रक्षा कर सकता है। शान्ति के लिये भी शक्ति चाहिये। हमने आज तक शक्ति की उपेक्षा की, इसका परिणाम आज हमें देखना पड़ रहा है और उसकी कीमत हमारे जवानों को सीमा पर अपने लहू से और हमको अपने आसुओं और पसीनों से देनी पड़ रही है। यह अच्छी बात है कि हम जाग रुक हो गये हैं, हमारी आंखें खुल गई हैं। हम सुरक्षा को पूरी तरह से मजबूत करें, यही गारंटी है हमारी स्वतंत्रता की और सीमाओं की। इस सम्बन्ध में शासन जो भी कदम उठायेगा, जनता पर जो भी भार डालेगा, हम देश की जनता को उसके लिये तैयार करेंगे। आज सवाल कांग्रेस का और विरोधी दल का नहीं है, यद्यपि कांग्रेस आज भी इस स्वरूप को पूरी तरह से मानने के लिये तैयार नहीं है, मगर कोई पार्टी कुछ भी करे, देशभक्ति के तकाजे को हम तो पूरा करेंगे और जो भी जनता के ऊपर भार डाला जायेगा उस भार को जनता हंस हंस कर उठाये, इसके लिये जनता को तैयार करने की जिम्मेदारी में हिस्सा बटायेगे।

شہرستانى انيس قدوائى (انتر پردیس):

میڈم قبیلى چہر میں - قیدلس کے لئے ملک کے چار کے لئے ایک ادب کیا اگر چار ادب کی یا دس ادب کی مالک ہوتی تو وہی ہم اسے تہہ دل سے سہرت کرتے - در اصل ان پندرہ برسوں میں ہم ملک کی تعمیر میں بلاو چلاؤ میں لگے رہے اور فوج پر کم سے کم روپیہ ہم نے صرف کیا ہے کیونکہ ہماری کسی سے دشمنی نہ تھی ساری دنیا کی طرف ہمارا دوستی کا ہاتھ پھیلا ہوا تھا اس لئے اگر دوسری تعمیر کاموں کی طرف توجہ دہی تو کوئی غلط بات بھی نہ تھی - لیکن ممکن ہے کہ اس کو آج غلطی کہا جائے اس وقت تو ایسا ہی لگتا تھا کہ

شاید کوئی ملک ایسا نہیں ہے جو ہمارے اوپر حملہ کرے گا جب کہ ہم اس سے لڑنا نہیں چاہتے ہیں - اس لئے اس وقت یہ غلط بات نہ تھی -

اس بل کو سپورٹ کرتے ہوئے چند خاص باتوں کی طرف میں آپکی توجہ دلانا چاہتی ہوں - لڑائی ممکن ہے کہ لمبی چلے آج جو خبر ملتی ہے اس کے بارے میں پھر کھونگی لیکن پہلی بات یہ کہ جنگ کی طوالت اور اپنی ضروریات کا صحیح اندازہ ڈیفنس ڈپارٹمنٹ کو ہونا چاہئے - ایسا نہ ہو جیسا کہ ابھی ہوا تھا کہ ہتھیار کم تھے یا جوتے نہیں تھے یا کپڑے کم تھے - پہلے اس وقت سب کچھ دے دیئے گئے تھے آج کی ایسی ایکٹا اور آج کی ایسی جاگرتی شاید ہی کبھی ملک میں ہوئی ہو۔ ایک ایک بچہ ایک ایک آدمی سب لوگ بلا کسی لحاظ کے ہر جگہ آتے کھڑے ہوئے ہیں اور سب کچھ ملک کو دے دیئے گئے تھے تیار ہیں اور وقت آنے پر اپنی ہر جگہ کو اس آگ میں چھونک دیئے گا ارادہ رکھتے ہیں - مگر ہم یہ سنا نہیں چاہتے کہ ہماری فوجیں کسی کمی کی وجہ سے ہٹی ہیں یا ہاری ہیں - غلطیاں کسی کی ہوں اور ابتداء میں سب سے ہوتی ہیں مگر ایسے خطرناک موقعوں پر ان غلطیوں کو نظر انداز نہیں کیا جانا چاہئے - البتہ ان کی پبلسٹی ایسے

دعنگ سے نہیں ہونی چاہئے کہ ہماری قومی ساکھ کو نقصان پہنچے اور دنیا یہ سمجھ لے کہ پہلے ہی حملہ میں دیہن کا دوا لہ پٹ گیا - اس قسم کی پبلسٹی ادھر ہو گئی نہی جس کی وجہ سے ہماری ساکھ کو ذرا نقصان پہنچ گیا -

ہم نے غلامی کی زندگی کا مزا چکھا ہے اور آزادی کی ہوا میں بھی پلندہ برس تک سانس لی ہے - اس لئے غلامی کی زندگی سے ذلت کی زندگی سے عزت کی موت کو ہم بہتر سمجھتے ہیں اور اس وقت ایسا کون ہے جو ملک کی عزت پر سب کچھ قربان کر دیئے گئے تھے تیار نہ ہو اور دشمنوں کے لئے بچا رکھے - بس شرط اتنی ہی ہے کہ جن ہاتھوں میں جن لوگوں کو یہ کم سپرد ہے وہ ایسے ہوں جو کہ بہادر ہوں جو تجربہ کار ہوں مضبوط ہوں -

روپیہ پیسے کا جہاں تک سوال ہے اس وقت گورنمنٹ خود سوچ سکتی ہے کہ کن کاموں پر زیادہ خرچ کرنا ہے اور کن کاموں پر کم خرچ کرنا ہے - دو پلان جیسے گزرے اسی طرح تیسرا پلان بھی چائے تو ٹھیک تھا مگر اتنا کہوں گی کہ کچھ ایسی غیر ضروری چیزیں ہیں جن میں اگر کچھ کٹ کر دیا جائے یا ان کا رخ فوج کے کاموں کی طرف

[شریمتی انہس قدوائی]

سوز دیا جائے تو زیادہ فائدہ مند ہوگا۔ یہ ایثار اور قربانی کا جو جوش ملک میں اٹھا ہے ملک میں ایک لگن سی لگ گئی ہے اس کو بھی تھوڑا سا منظم کرنے کی ضرورت ہے اور میں حکومت سے درخواست کرونگی کہ اس کی طرف توجہ دے۔

ڈیفینس کے لئے ابھی معلوم نہیں کتنے روپیہ کی ضرورت پڑے۔ ہمیں ٹرانسپورٹ اور کمیونیکیشن کا انتظام کرنا ہے۔ سپلائی برقرار رکھنے کے لئے خفیہ انتظامات کرنے ہوں گے۔ بیماری سے بچنے کے لئے پناہ گاہیں تعمیر کرنی ہوں گی۔ ہوائی طاقت بڑھانی ہوگی اور تندی دل کے مقابلہ کے لئے بھر پور بھرتی کرنی ہوگی۔ اور معلوم نہیں کتنے جوانوں کی قربانی کرنی پڑے گی۔ لیکن اگر ہماری تمام کوششوں کو ایک راستہ اور ایک آرڈر کے نیچے نہ لایا گیا۔ الگ الگ یوجنائیں بنیں تو فوج نے کاموں میں بھی رکاوٹ پڑ سکتی ہے۔

مجھے معاف کیجئے۔ سوشل ویلفیئر۔ بھارت سیوک سماج۔ کمیونٹی ڈیولپمنٹ اور پبلک اور پرائیویٹ اداروں کے پروگرام دیکھنے کے بعد یہ اندیشہ پیدا ہوتا ہے کہ کہیں

یہ مختلف پروگرام پبلک کے دماغ میں ٹلفٹوزن پیدا نہ کر دیں اور عام لوگ گھبرا کر سب سے اپنا دامن چھڑانے لگیں۔ میرا خیال ہے فوج سے متعلق جن چیزوں میں پبلک کو آپریشن کی ضرورت محسوس ہو اس کا معاملہ صرف فیشنل ڈیفینس کونسل کی صوبہ جانی شاخوں کے ذریعہ یا سٹی زن کونسل کی ضلع وار کمیٹیوں کے ذریعہ براہ راست ہونا چاہیئے۔ ایسا نہ ہو کہ بہت سے انسٹی ٹیوشنز کے ذریعہ پبلک سے مانگ کی گئی تو پبلک گھبرا جائے۔

اسی طرح ہوم گارڈ۔ سول ڈیفینس اور شہری اور دیہاتی تھاپوں سے متعلق بھی سارے پروگرام ایک ہی جگہ بذمہ چاہیئے یعنی سنٹر اور اسٹیٹس میں۔ اگر جگہ جگہ یوجنائیں بنیں تو پبلک فذد اور سرکاری ذریعہ دس جگہ اور دس راستوں سے صرف ہوگا۔ اور ہر اسٹیٹ اپنے طور پر بلڈوبسٹ کرے گی۔ ایک یونفارم پالیسی اپنانا چاہیئے۔ ساتھ ہی میری درخواست یہ بھی ہے کہ عوام کو ہدایوں کی ضرورت ہے اس لئے پبلسٹی کے بہتر طریقہ استعمال ہوں تاکہ غلط افواہیں ہماری ہمتوں میں رخنہ نہ ڈال سکیں۔

دنیا کی تاریخ میں بہادر ہیروہ نہیں قوموں کو مانا گیا ہے جو



مصیبت و پریشانی کے وقت بھی انسانیت کے اونچے اخلاقی اصولوں پر قائم رہتے ہوئے مردانہ وار مقابلہ کرتے ہیں۔ وہ جنگجو قوم جو انسانیت کی سطح سے گزر جائے۔ اپنے قول و عمل میں فوق رکھتی ہو کبھی بہادری کی صف میں چلے نہیں پاسکتی۔

ہم نے گاندھی جی کے ستیہ اور اہنسا کو اپنایا اور آج بھی ہماری لڑائی ملک میں اور دنیا میں امن اور سچائی کو قائم رکھنے کے لئے ہوگی۔ ہم نے کسی پر ظلم نہیں کیا کسی کا مالک چھیننے کی کوشش نہیں کی۔ کسی کے ساتھ دشمنی کا برتاؤ نہیں دیا۔ ساری دنیا کی طرف دوستی کا ہاتھ بڑھایا سب کا حق دینے اور دلوں کی کوشش کی اور آج جو لڑائی لڑ رہے ہیں وہ بھی اپنے بچاؤ کی ہے۔ حق کی ہے امن قائم کرنے کے لئے ہے۔ اس لئے انشاللہ جنت ہماری ہوگی۔ بشرطیکہ ہم خون سچائی کے مارگ پر چلنے رہیں۔ انسانیت کی بقا اور امن کا قیام ہمارا مقصد ہوا۔ دہی دوست اور دشمن کی پرکھ کی بات۔ تو یہ جنگ ایک کسوٹی ہے اس پر کھرے اور کھوٹے کی پرکھ ہوگی۔ انسانیت و حیوانیت کا اندازہ ہوگا۔ بڑوں و بہادر کی پہچان ہوگی۔ اس میں ایثار اور قربانی کا وزن کیا جائے گا۔ کون کھا ہے اور

کدے پانی میں ہے یہ وقت خود بتا دے گا۔ اور ہر آدمی کو زمانہ خود اس جگہ پر بٹھا دے گا۔ جس کا وہ مستحق ہے۔ اس وقت تو ملک کا فائدہ۔ وطن کی عزت قوم کا وقار اور امن و شانتی سب خطرہ میں ہے اس لئے ہمت و جرات کی ضرورت ہے۔

آخر میں مجھے یہ عرض کرنا ہے کہ پہلے ہی سیز فائر ہو جائے جنگ رک جائے۔ بات چیت شروع ہو جائے۔ اور معاہدہ بھی ہو جائے۔ مگر ہمیں چوکنا رہنا ہے۔ پوری طرح نیا رہنا ہے۔ خطرہ کی گھنٹی بج چکی ہے دروازہ کھٹکھٹایا جا چکا ہے اور بہادر جوانوں نے اپنا خون بہا کر اس زمین کو ہمارے لئے مقدس بنا دیا ہے۔ ہمیں کیل کانٹے سے لیمس ہی رہنا ہے۔

اس سے پہلے کہ پہاڑوں کی برف ہٹے ہمارے دل اور دماغ سے بھی برف ہٹ جانی چاہیئے۔ ممکن ہے کہ یہ ایک دھوکا ہو ایسا ہو سکتا ہے کہ برف باری کی وجہ سے کمیونیکیشن لائن دشمنوں کی کٹ گئی ہو یا ان کو کسی قسم کی رکاوٹ پڑ گئی ہو اس لئے اس وقت اس دھوکے سے ہم کو غافل نہیں رہنا چاہیئے۔ گورنمنٹ اس چیز کی طرف خاص توجہ دے کہ ہماری فوجیں

[شہریمتی انجس قدوائی]  
جہاں دور جس جگہ ہوں ان کو  
سامان کی کسی چیز کی کمی نہ  
ہوے پائے۔ اگ بات چیت بھی جاری  
ہو جائے تو بھی ہم کو ایک لمحہ  
کے لئے بھی غافل نہیں رہا ہے بلکہ  
اور تیار ہونا ہے۔

ان چند لفظوں کے ساتھ جو پروپوزل  
ہے اس کو میں سپورٹ کرتی ہوں  
اور یقین دلاؤں ہوں کہ کہیں بھی  
ہندوستان کا کوئی فرد ایسا نہیں ہے  
جو اس معاملہ میں پیچھے ہٹے گا۔  
جس وقت بھی جو سازگ ہوگی وہ  
دوری ہوگی۔

†[ भीमती अनिस किवबई (उत्तर  
प्रदेश) : मैडम डिप्टी चेयरमैन, डिफेंस के  
लिये, मुल्क के बचाव के लिये एक अरब  
क्या अगर चार अरब की या दस अरब की मांग  
होती तो भी हम उसे तहे दिल से सपोर्ट करते।  
दरअसल इन १५ वर्षों में हम मुल्क की तामीर  
में, बनाव-बुनाव में लगे रहें और फौज पर कम  
से कम रुपया हमने सर्फ किया है; क्योंकि  
हमारी किसी से दुश्मनी न थी, सारी दुनिया  
की तरफ हमारा दोस्ती का हाथ फैला हुआ था।  
इसलिये अगर दूसरे तामीरी कामों की तरफ  
तवज्जह रही तो कोई गलत बात भी न थी,  
लेकिन मुमकिन है कि उसको आज गलती कहा  
जाय। उस वक्त तो ऐसा ही लगता था कि  
शायद कोई मुल्क ऐसा नहीं है जो हमारे  
ऊपर हमला करेगा, जबकि हम उससे लड़ना  
नहीं चाहते हैं। इसलिये उस वक्त यह गलत  
बात न थी।

इस बिल को सपोर्ट करते हुए चन्द खाम  
बातों की तरफ में आपकी तवज्जह दिलाना  
चाहती हूं। लडाई मुमकिन है कि लम्बी चले।

आज जो खबर मिली है उसके बारे में फिर  
कहूंगी। लेकिन पहली बात यह है कि जंग  
की तवालत और अपनी जरूरतों का सही  
अन्दाजा डिफेंस डिपार्टमेंट को होना चाहिये।  
ऐसा न हो जैसा कि अभी हुआ था कि हथियार  
कम थे, या जूते नहीं थे, या कपड़े कम थे। मुल्क  
इस वक्त सब कुछ दे देने को तयार है। आज  
की ऐसी एकता और आज की ऐसी जागृति  
शायद ही कभी मुल्क में हुई हो। एक एक  
बच्चा, एक एक आदमी सब लोग ब्रिवा किसी  
लिहाज के उठ खड़े हुए हैं और सब कुछ मुल्क  
को दे देने के लिये तैयार है और वक्त आने  
पर अपनी हर चीज को उस आग में झोक  
देने का इरादा रखते हैं। मगर हम यह  
सुनना नहीं चाहते कि हमारी फौजे किसी  
कमी की वजह से हटी है या हारी है। गलतिया  
किसी की हों और इन्तदा में सबसे होती है  
मगर ऐसे खतरनाक मौकों पर इन गलतियों  
को नजरअन्दाज नहीं किया जाता है। अल्बत्ता  
उनकी पब्लिसिटी ऐसे ढंग से नहीं हॉनी  
चाहिये कि हमारी कौमी माख को नुकसान  
पहुंचे और दुनिया यह समझ ले कि पहले ही  
हमले में देश का दिवाला पिट गया। इस क्रिस्म  
की पब्लिसिटी डूधर हो गई थी, जिसकी वजह  
से हमारी माख को जरा नुकसान पहुंच गया।

हमने गुलामी की ज़िन्दगी का मज़ा चखा  
है और आजादी की हवा में भी १५ वर्ष  
तक सांस ली है। इसलिए गुलामी की ज़िन्दगी  
में, ज़िल्लत की ज़िन्दगी से इज्जत की मौत को  
हम बेहतर समझते हैं और इस वक्त ऐसा  
कौन है जो मुल्क की इज्जत पर सब कुछ  
कुर्बान कर देने के लिए तैयार न हो और  
दुश्मनों के लिए बचा रखे? बस शर्त इतनी ही  
है कि जिन हाथों में, जिन लोगों को यह काम  
सुपुर्द है वह ऐसे हों जो कि बहादुर हों, जो  
तजुर्बेकार हों, मज़बूत हों।

रुपये पैसे का जहा तक सवाल है इस  
वक्त गवर्नमेंट खुद सोच सकती है कि किन  
कामों पर ज्यादा खर्च करना है और किन

कामों पर कम खर्च करना है। दो प्लान जैसे गुजरे उमी तरह से तीसरा प्लान भी चलता तो ठीक था, मगर इतना कहूँगी कि कुछ ऐसी गैर जरूरी चीजें हैं जिनमें अगर कुछ कट कर दिया जाये या उनका रख फौज के कामों की तरफ मोड़ दिया जाये तो ज्यादा फायदेमन्द होगा।

यह ईमार और कुर्बानी का जो जोश मुल्क में उठा है, मुल्क में एक लगन भी लग गई है उसको भी थोड़ा सा मुनज्जम करने की जरूरत है और मैं हुकूमत से दरखास्त करूँगी कि उसकी तरफ तबज्जह दे।

डिफेंस के लिए अभी मालूम नहीं कितने रुपये की जरूरत पड़े। हमें ट्रान्सपोर्ट और कम्युनिकेशन का इन्तजाम करना है। स्प्लैंड बरकरार रखने के लिए, खुफिया इन्तजामात करने होंगे। बम्बारी में बचन के लिए पनाह-गाहें तामीर करनी होंगी। हवाई ताकत बढ़ानी होगी और टिड्डी दल के मुकाबले के लिए भरपूर भरती करनी होगी और मालूम नहीं कितने जवानों की कुर्बानी करनी पड़ेगी। लेकिन अगर हमारी तमाम कोशिशों का एक रास्ते और आर्डर के नीचे न लाया गया, अलग-अलग योजनाएँ बनीं तो फौज के कामों में भी रुकावट पड़ सकती है।

मुझे माफ कीजिए, मोशल वेलफेयर, भारत सेवक समाज, कम्युनिटी डेवलपमेंट और कई पब्लिक और प्राइवेट एजेंसियों के प्रोग्राम देखने के बाद यह अन्देश पैदा होता है कि कहीं यह मुस्लिफ प्रोग्राम पब्लिक के दिमाग में कन्फ्यूजन पैदा न कर दें और आम लोग धबकाकर सबसे अपना दामन छुड़ाने लगे। मेरा खयाल है फौज के मुतल्लिक जिन चीजों में पब्लिक कोअपरेशन की जरूरत महसूस हो उसका मुताबक मिर्फ नेशनल डिफेंस कमिशन की सूबा जानी शाखों के जरिये या मिटीजन कमिशन की जिलेवार कमेटियों के जरिए बरहुरास्त होना चाहिए। ऐसा न हो कि बहुत से इस्टीमेशन के जरिये

पब्लिक से माग की गईं तो पब्लिक धबका जाये।

इसी तरह होम गार्ड, मिविल डिफेंस और गृहरी व देहाती तैयारियों में मुतल्लिक भी सारे प्रोग्राम एक ही जगह बनने चाहिए, यानी सेटर और स्टेट्स में। अगर जगह जगह योजनाएँ बनीं तो पब्लिक फंड और सरकारी रुपये दस जगह और दस रास्तों से सर्फ होगा। और हर स्टेट अपने तौर पर बन्दोबस्त करेगी। एक यूनीफॉर्म पालिसी अपनानी चाहिए। साथ ही मेरी दरखास्त यह भी है कि अक्वाम को हिदायतों की जरूरत है। इसलिए पब्लिसिटी के बेहतर तरीके इस्तेमाल हो ताकि गलत अफवाहें हमारी हिम्मतों में दखल न डाल सकें।

दुनिया की तारीख में बहादुर हमेशा उन्हीं कौमों को माना गया है जो मुसीबत व परेशानी के वक्त भी इमानियत के ऊँचे इखलाकी उमूलों पर कायम रहते हुए मरदानावार मुकाबला करती हैं। वह जंग-जू कौम जो इमानियत की सतह में खड़े जाये, अपने कौल व अमल में फर्क रखती हो कभी बहादुरों की सफ में जगह नहीं पा सकती।

हमने गांधी जी के सत्य और अहिंसा को अपनाया और आज भी हमारी लड़ाई मुल्क में और दुनिया में अमन और सच्चाई को कायम रखने के लिए होगी। हमने किसी पर जुल्म नहीं किया, किसी का मुल्क छीनने की कोशिश नहीं की, किसी के साथ दुश्मनी का बर्ताव नहीं किया, सारी दुनिया की तरफ दोस्ती का हाथ बढ़ाया, सबको हक देने और दिलवाने की कोशिश की और आज जो लड़ाई लड़ रहे हैं वह भी अपने बचाव की है, हक की है, अमन कायम करने के लिए है। इसीलिए इन्शाअल्लाह जीत हमारी होगी। बशर्ते कि हम खुद सच्चाई के मार्ग पर चलते रहे। इमानियत की बका और अमन का कदाम हमारा मक़दद हुआ। रही दोस्त और दुश्मन की परख की बात तो यह जंग एक कर्माँटी

[श्रीमती अनोस किदवई]

है इस पर खरे और खोटे की परख होगी। इन्सानियत व हैवानियत का अन्दाजा होगा। बुज्जदिल और बहादुर की पहचान होगी। इसमें ईमार और कुर्बानी का वजन किया जायेगा। कौन क्या है और कितने पानी में है, यह बक्क खुद बता देगा और हर आदमी को जमाना खुद उस जगह पर बैठा देगा जिसका वह मुस्तहक है। इस वक्त तो मुल्क का फायदा, बतन की इज्जत, कौम का वक्कार और अमन व शान्ति सब खतरे में है। इसलिए हिम्मत व जुर्रत की जरूरत है।

आखिर में मुझे यह अर्ज करना है कि भले ही सीज फायर हो जाये, जग रुक जाये, बातचीत शुरू हो जाये और मुआहिदा भी हो जाये मगर हमें चौकन्ना रहना है, पूरी तरह तैयार रहना है। खतरे की घंटी बज चुकी है, दरबाजा खटखटाया जा चुका है और बहादुर जवानों ने अपना खून बहा कर इस जमीन को हमारे लिए मुकद्दस बना दिया है। हमें कील काटे में लैस ही रहना है।

इसमें पहले कि पहाड़ों की बर्फ टटे, हमारे दिल और दिमाग से भी बर्फ हट जानी चाहिए। मुमकिन है कि यह एक थोखा हो। ऐसा हो सकता है कि बर्फवारी की वजह से कम्युनिकेशन लाइन दुश्मनों की कट गई हो या उनको किसी किस्म की एकावट पड़ गई हो, इसलिए इस वक्त इस धोखे से हमको गाफिल नहीं रहना चाहिए। गवर्नमेंट इस चीज की तरफ खास तवज्जो दे कि हमारी फौजें जहां और जिस जगह हो उनको सामान की किसी चीज की कमी न होने पाये। अगर बातचीत भी जारी हो जाये तो भी हमको एक लमह के लिए भी गाफिल नहीं होना है बल्कि और तैयार होना है।

इन चन्द लफ्जों के साथ जो प्रपोजल है उसको मैं सपोर्ट करती हूँ और यकीन दिलाती हूँ कि कहीं भी हिन्दुस्तान का कोई फंदे ऐसा

नहीं है जो इस मामले में पीछे हटेगा। जिस वक्त भी जो माग होगी वह पूरी होगी।]

SHRI J. C. CHATTERJEE (Uttar Pradesh): Madam Deputy Chairman, I stand to support this Bill. This is a petty demand compared to the need of the country but as a life-long revolutionary fighter for freedom, I would like to make a few observations at this hour of our greatest national calamity only fifteen years after freedom. I was the first person in this House to raise the question of our Indo-China border trouble in August, 1959. Four years ago, I suggested the raising of a voluntary militia to protect the Indo-Pak border and in 1958 I was the first person to question about Pak Muslim infiltration in Tripura and Assam but all these were only cries in the wilderness. The Chinese massive and aggressive preparations in NEFA were so much clear even to a layman that a tea planter on his return to Calcutta after a few weeks' stay in Tezpur told me on the 3rd October that he was afraid that there might be an all-out attack on Assam. I, therefore, wonder how the authorities were so much complacent about the situation. Madam, we were on a mission of peace by celebrating Buddhist anniversary, Panchsheel, Peace Conference and sent peace messengers to Moscow and New York quite forgetful of the fact that our neighbourly monster had already spread the tentacles over our heads around the Himalayas. That seems to be the reason why although we spend half of our budget allocations on the army we find ourselves quite unprepared before the onslaught of the massive Chinese invasion. Now that a formidable enemy is at our door, only meetings, resolutions and howlings will not do. Silent and solid work is the need of the hour. The country must be immediately mobilised and the false propaganda that we won our freedom through non-violence has to be discarded and our people must be prepared to resist and clear the armed enemies of our

country with our armed forces. Our people have not forgotten so soon that in our fight for freedom, the revolutionaries have fought with arms in guerilla methods, and the August Movement of 1942 was a violent mass revolt against the alien rule and the Indian National Army made an armed march to free the country from foreign domination. A demoralised people have no right to live. Boys read in school text-books that freedom was won by non-violent methods. They do not know that there were blood baths before the British left the country after a compromise. This has weakened and slackened the people so much so that today we are losing ground to our enemy in our own country. Pakistan and Nepal are not with us in our national peril. All this is because we have become unrealistic in this realistic world. World armament race has reached a climax and in that world we want to live as a nation with the principles of peace and non-violence. That cannot be.

Madam, our formidable enemy has given such a terrific blow that in a moment our stupor has vanished. We have awakened and now we are up and doing. Money and arms we must have but the greater necessity is the determined men, men who will be able to shoot the enemy down and to thrust the bayonet inside the heart of the enemy. On the occasion of this greatest national catastrophe the youth of the country is the greatest asset. Our students all over the country must realise that education may wait, but national freedom is the first duty to be taken up promptly and resolutely. Every citizen must feel that he is a national soldier. We must not forget that our enemies are expert fighters. They are well-equipped and their number is legion. We can face them only when we stand firm and resolute in determination to have the mother country freed from foreigners. Mental determination will embolden us physically to fight our enemy. Madam, expert and efficient generals must lead our army. The

jawans feel encouraged to fight under an able general. They are discouraged if they have no confidence in the general leading them. Blackmarketing, profiteering and moral depravity have to be removed from society by stern measures. The emergency legislation must applied mercilessly to eradicate all the social evils. Our safety is difficult unless our moral standard becomes high. If our boys do not know who was Netaji Subhash, Bhagat Singh or Chandrasekhar Azad, they will not have the inspiration to fight for the nation. The people of Delhi know Hardinge Library, Hardinge Hospital, Hardinge Avenue and Hardinge Bridge in memory of Lord Hardinge on whom bombs were thrown by the revolutionaries but our Government were not ready to erect a memorial to the martyrs who were hanged for it. Two years ago a decision was taken at a Government meeting; yet it was not implemented perhaps because we were incarnations of non-violence. This attitude has to be changed forthwith, if we are to stand as a nation of soldiers in this greatest crisis of our national existence.

Madam, last of all, I would urge upon the Government that there should not be any compromise until aggression is vacated by the enemy. Now, many of the previous speakers have spoken about the strategy of the Chinese. We must not believe our enemies because as strategy they are giving false news before they attack us by saying that we are going to attack them. That is their strategy. So this must also be a strategy to gain time to make preparations and attack us with greater force. Therefore we must not slacken. We must be determined to fight without caring for all this propaganda and things like that.

श्री चन्द्र शेखर (उत्तर प्रदेश) : उप-सभापति महोदया, यह जो बजट डिमान्ड है, उसका मैं स्वागत करता हूँ और यह समझता हूँ कि आज की परिस्थिति में देश की जैसी

[श्री चन्द्र शेखर]

हालत है उसमें जितनी भी कुरबानी करनी पड़े वह थोड़ी है और देश की सुरक्षा के लिए जितनी भी रकम मांगी जाये देश के लोग देने के लिए तैयार है। मेरा यह विश्वास है कि न केवल इस सदन के अन्दर बल्कि सदन के बाहर भी, मेरे देश की जनता में, इस तरह का वातावरण है कि वह भविष्य में भी बड़ी से बड़ी कुरबानी करने के लिए तैयार रहेगी। लेकिन इस समय मैं आपकी अनुमति से यह कहना चाहूंगा कि जब हम भविष्य की कल्पना करें तो अतीत को न भूल जायें। सुरक्षा की रियायियाँ और आगे के लिए तैयारियाँ तब तक सम्भव नहीं हैं जब तक हम अपने सोचने के नजरिये में और तरीके में तन्दीली नहीं करते हैं। पिछले कुछ दिनों से इस सदन के अन्दर जो बातें कही गई हैं उसके सबब में मैं यह कहना चाहता हूँ कि उससे मुझे बहुत निराशा हुई है। जब यह कहा गया कि सुरक्षा की तैयारियाँ बंधी नहीं की गईं, तो जवाब दिया गया कि हम लोग "एक पीस लविंग नेशन" हैं हम "जेन्टल" नेशन हैं और हमने महात्मा गांधी के मातहत शिक्षा पाई है। आश्चर्य है और मैं अदब में अर्ज करना चाहूंगा कि महात्मा गांधी के साथ बैठ कर काम करने का मौका तो मुझे नहीं मिला जब कि हमारे बुजुर्गों को बहुत ज्यादा मौका मिला है। लेकिन मैं नम्रता के साथ यह कहूंगा कि महात्मा गांधी को समझने में उन्होंने जानबूझ कर गलती की है या अनजाने में भूल की जा रही है। महात्मा गांधी इस देश में इसलिए नहीं पूजे गये थे कि वे शान्ति के देवता थे, महात्मा गांधी इस देश में इसलिए नहीं पूजे गये थे कि वे अदम नशदुद के हामी थे, इस देश में उससे भी बड़े बड़े शान्ति के देवता थे, उससे भी बड़े आध्यात्मिक नेता थे, लेकिन देश के लोगो ने महात्मा गांधी को अगुवा इसलिए माना कि वे अन्याय के खिलाफ लड़ने वाले हमारे देश के एक कुशल सेनानी थे। महात्मा गांधी ने देश के निहत्थे करोड़ों लोगो को बड़े से बड़े साम्राज्यावाद के खिलाफ खड़ा कर दिया और उनके दिल में अजीब

जोश और जून भर दिया और आज उस महात्मा गांधी को भुलाया जा रहा है।

हमारे एक माननीय सदस्य ने भगवद्-गीता का उद्धरण दिया और आप जानते हैं कि भगवान् कृष्ण के दो रूप थे। भगवान् कृष्ण जहाँ रास रचयिता थे, वहाँ गीता का उपदेश भी देते थे, वहाँ चक्र भी लेकर चल सकते थे। महात्मा गांधी ने कभी भी कृष्ण के रास रचने वाले रूप की प्रशंसा नहीं की, उन्होंने भगवद् गीता का ही अध्ययन किया और कृष्ण का उसी रूप में लिया। लेकिन मुझे अफसोस है कि अपने निकम्मेपन और निष्क्रियता को छिपाने के लिए कहा जाता है कि हम महात्मा गांधी के शिष्य हैं और उनके मातहत काम किया है, इसलिए सुरक्षा की कार्यवाही नहीं की। मैं बड़े अदब से कहूंगा कि आप तैयारी करें या न करें, आप हाकिम वक्त हैं, आपके हाथ में ताकत है, लेकिन खुदा के नाम पर महात्मा गांधी के नाम को कलकित न कीजिये। उस महात्मा गांधी ने अगर इस देश को कोई शिक्षा दी है तो केवल यह शिक्षा दी है कि इस देश की आजादी की रक्षा करनी है और उसके लिए हर तरह की कुरबानी के लिए तैयार रहना है। मैं अधिक समय नहीं लूँगा और इस सबब में एक वाक्य उद्धृत करना चाहूंगा। आठ अगस्त को महात्मा गांधी ने यह कहा था

"Peace I want among mankind but I do not want peace at any cost and certainly not by placating the aggressor or at the cost of honour"

ये महात्मा गांधी जी के शब्द हैं और अहिंसा के पुजारी के शब्द हैं। ८ अगस्त को जब देश में "क्वेट इंडिया" मवमेंट शुरू हुआ था तो उन्होंने "करो या मरो" का नारा दिया था। उस समय उन्होंने कहा था

"Here is a mantra, a short one that I give you You may imprint it on your hearts Let every breath of yours give expression to it The

mantra is, do or die. We shall either free India or die in the attempt. We shall not live to see the perpetuation of our slavery."

महात्मा गांधी का यह रूप है जिस रूप को मैंने समझा है, जिस रूप को इस राष्ट्र ने समझा है। देश की सुरक्षा का प्रबन्ध नहीं किया गया और कहा जाता है कि महात्मा गांधी जी की वजह से ऐसा हो गया। दूसरा कहा जाता है रचना के लिये, मैं इस सिलसिले में कुछ नहीं कहना चाहता हूँ।

दूसरी बात मैं आप से यह अर्ज करना चाहता हूँ और वित्त मंत्री महोदया जी ध्यान देंगी कि आज भी किस तरीके से सुरक्षा की कार्यवाही हो रही है, सीमा प्रान्तों में सबकें बनाने की कुछ योजनाएँ जारी की गईं और यह काम मिलिट्री के लोगों को नहीं दिया गया। इस काम के लिये एक सुपर कमेटी बनाई गई है। उस सुपर कमेटी के कौन कौन मेम्बर हैं? माननीय श्री जवाहरलाल नेहरू उस के अध्यक्ष हैं, माननीय श्री कृष्ण मेनन, अगर मैं गलत न होऊँ, आज भी उसके उपाध्यक्ष है। मैं आप से अर्ज करना चाहूँगा कि यहां पर श्री मैथिलीशरण गुप्त नहीं हैं। मैंने दर्जे चार के विद्यार्थी की हैसियत से उन की "भारत भारती" पढ़ी थी और मुझ में राष्ट्र प्रेम की भावना "भारत-भारती" पढ़ कर ही जागी थी।

"अधिकार खो कर बैठ रहना यह बड़ा दुष्कर्म है, न्यायार्थ अपने बन्धु को भी दंड देना बर्मे है।"

मैं प्रधान मंत्री जी से यह कहूँगा कि वे मरासिम की इस सियासत को बंद करे अगर हिन्दुस्तान को बचाना है, इस राष्ट्र को बचाना है। जब श्री कृष्ण मेनन हट गये हैं सुरक्षा मंत्री की जगह से, तो क्या बर्णन है कि इस स्ट्रैटेजिक कमेटी के आज भी उपाध्यक्ष बने हुए हैं। यह बात

मेरी समझ में नहीं आती है, इसलिये मैं हुकुमत से कहना चाहूँगा कि अगर हमें भविष्य में देश की मोमाओ की रक्षा करनी है तो हमें इस तरह से मोचने के तरीके में तब्दीली करनी पड़ेगी। आज भी जब प्रधान मंत्री जी अपना बयान दे रहे थे तो हमारे सदस्यों ने उन से कुछ सवाल पूछा तो उस में उन्हें सबक लेना चाहिये कि आज देश के लोग इस तरह के सवाल क्यों पूछ रहे हैं कि प्रधान मंत्री जी इस सबब में क्या करना चाहते हैं और क्या करने जा रहे हैं? क्योंकि प्रधान मंत्री जी ने, इस हुकुमत ने, इस सदन के अन्दर और इस सदन के बाहर जो कुछ कहा उस के ठीक उल्टी हालत का हम को और आप को मुकाबला करना पड़ा। आज सारे देश को इस बात का श्रुबहा है कि कब प्रधान मंत्री जी कौन सा कदम ले लेंगे। माननीय श्री लाल बहादुर शास्त्री जी जब उस दिन बोख रहे थे तो कहा कि हमारे जनसचिव दोस्त यहा नहीं हैं। उस के बारे में जो लोग श्री नेहरू जी के नेतृत्व में अविश्वास पैदा करेंगे, वे बड़ा भारी अपराध करेंगे और उस को बर्दाश्त नहीं किया जायेगा। नाम तो उन्होंने नहीं लिया। कृपलानी जी की स्पीचेज का, भाषणों का उन्होंने उद्धरण दिया। नाम नहीं लिया, कहा बड़े आदमी है। उन्होंने दिल्ली में भी भाषण दिया और कलकत्ता में भी दिया। मैं उन की मोटिंगो में खुद था। क्या कहा श्री लाल बहादुर शास्त्री जी ने कि बड़ा जुर्म कर दिया कृपलानी जी ने दो सेटेंस कह कर के। कृपलानी जी को जो लाल बहादुर शास्त्री जी ने कोट किया है वह यह है :

4 P.M.

"The public has got every right to see the account."

मिलिट्री के खर्च के बारे में पब्लिक मीटिंगों में कहते हुए कृपलानी जी ने कहा कि जनता को यह अधिकार है कि वह जाने कि उस का खपया कहा खर्च किया गया है? लाब-

[श्री चन्द्र शेखर]

बहादुर जी शास्त्री समझते हैं कि बड़ा भारी अपराध हो गया। लेकिन मैं जानना चाहता हूँ वित्त मंत्री महोदया जी से कि क्या यह सही नहीं है कि पहले विश्व-युद्ध में और दूसरे विश्व-युद्ध में जब जब लड़ाइयाँ लड़ी गईं, पॉलि-यामेंट की सिलेक्ट कमेटियाँ बनाई गईं इस-लिये कि वे देखें कि रोज़ रोज़ जो खर्चा होता है वह सही हो रहा है या नहीं? चार सौ करोड़ रुपये हर साल इस देश की जनता की गाढ़ी कमाई का खर्च किया गया। माननीय भूषेण गुप्त कह रहे हैं कि बड़ी तरक्की हुई है। इसी से तो पाँच दिनों में हम आटोमेटिक वेपन पर पहुँच गये। मैं उस तपसिल में नहीं जाना चाहता। लेकिन मैं नहीं समझता कि इस देश में भी कोई ऐसा आदमी है जो यह समझता है कि बड़े कमाल के काम सुरक्षा मंत्रालय ने किये थे। मुझे खुशी है कि नये सुरक्षा मंत्री आये हैं। उन्होंने जो अभिव्यक्तियाँ की हैं, जो अपने खयालात का इज़हार किया है, उस से लगता है कि वे देश की परिस्थितियों के मुताबिक चलने के लिये तैयार हैं, हम को, आपको और सब को खुशी होनी चाहिये और इस बात की उम्मीद करनी चाहिये कि आगे वे इस काम को इसी ज़ेहनियत से करें।

एक और बात में इस सिलसिले में कह कर के अपनी बात खत्म करूँगा और वह यह है कि उस दिन जब मैं ने सवाल पूछा कि आज सिविल डिफेंस के लिये क्या हो रहा है, नागरिक सुरक्षा के लिये क्या हो रहा है, तो कहा गया कि धीरे धीरे काम कर रहे हैं। एक दिन नहीं, दो दिन नहीं, तीन दिन नहीं, दस दिन से कहा जाता है कि बड़े से बड़े खतरे के लिये तैयार रहिये, किसी दिन हमारे शहरों पर बमबार्डमेंट हो सकता है, कहा जाता है कि बड़ी से बड़ी कोई आपत्ति आ सकती है, और, आसाम हो सकता है, चला जाये, लेकिन इस के लिये तैयारी क्या है? एक दिन

डिक्लेरेशन होता है, दस दिन तक हम चुप बैठे रहते हैं। उस के बाद डाइरेक्टर जनरल, सिविल डिफेंस, अप्वाइंट होते हैं। उस के बाद फिर हम चुप बैठे रहते हैं। जिस तरह से हुकूमत का अन्दाज़ पुराने ज़माने में था, वही अन्दाज़ बरकरार है, काम करने के तरीके में कोई तब्दीली नहीं, कोई तेज़ी नहीं। इस आपातकालीन स्थिति, इस हंगामी हालत का मुकाबिला करने के लिये क्या हम यही करने जा रहे हैं?

दूसरी बात में आप से यह अर्ज करना चाहूँगा कि उस दिन गृह-मंत्री जी ने जो बयान दिया, उस में उन्होंने कम्यूनिस्ट लोगों की बड़ी तारीफ़ की। यह मैं इसलिये कह रहा हूँ कि गृह मंत्रालय को आप पैसा देने जा रहे हैं। कौन सा गृह मंत्रालय और खास तौर से दिल्ली एडमिनिस्ट्रेशन? मैं आप के सामने केवल एक सबूत रखना चाहूँगा। हैरत होती है मुझे यह जान कर के कि कोई भी हुकूमत इस तरह की चीज़ को कैसे बर्दाश्त कर सकती है? "शिकस्त ज़िदा" एक किताब है। यह किताब सन् १९५३ में शायी हुई। जामिया मिल्लिया के कोई गुलाम रब्बानी ताबां साहब इस के कलेक्शन करने वाले हैं। अफसोस है कि हमारे कम्यूनिस्ट दोस्त यहां पर नहीं हैं। बड़े मशहूर व मारुफ़ कम्यूनिस्ट सरदार जाफरी साहब का एक इस में शेर है। चीन के बारे में क्या इस शेर में कहा गया है, ज़रा आप सुनिये :

चीन चर्चिल, पटेल, नेहरू, ट्रुमन और मार्शल के लिये। च्यांग और च्यांग की तरह के डाकुओं की सियाकारियों के लिये जहर और मौत का जाम है।

इस किताब की यह एक लाइन है। अब ज़रा इस पर भी गौर फर्माइये —

माउज़े तुंग की फौज एक खून का सैलाब है इसमें मलबार का और तेलंगाने का खून है और का और अफसाने का खून है



इस में कश्मीर का और अम्ल नीर का खून है  
 इस में स्पेन व यूनान का खून है  
 इस में इंसान का खून है  
 जो बहाया गया है  
 और चूसा गया है

जिस से सर्मायादारी को जागीरदारी को  
 सींचा गया है

इस पर जरा गौर फरमाइये :

किस की हिम्मत है जो इसकी यूरिश को रोके  
 किस की हिम्मत है जो इस को टोके  
 अब यह सैलाब बढ़ता चला जायेगा  
 चीन की सरजमीन से मलाया तलक  
 और मलाया से बर्मा तलक  
 और बर्मा से हिन्दुस्तान और  
 हिन्दुस्तान से फलस्तीन व यूनान व स्पेन तक  
 अब यह तूफान बढ़ता चला जायेगा  
 चीन के सरकशो, चीन के बागियो, मरहबा  
 और आगे बढ़ो, और आगे बढ़ो  
 वार पर वार करते चलो

यह एक किताब है जो शाया हुई दिल्ली  
 के अन्दर ।

श्री शीलभद्र याजी (बिहार) : यह  
 किताब प्रेसक्राइब नहीं हुई ?

श्री चन्द्र शेखर : नहीं, प्रेसक्राइब नहीं  
 हुई । यह किताब अभी भी चालू है । यह  
 बम्बी पोयम है । इस को मैं यहां रख दूंगा ।  
 आखिर में यह है :

शेखर फूलों के सीने में शबनम के मोती धरे हैं  
 और तुम्हारी दहकती हुई उंगलियां  
 राइफल और बन्दूक थामे हुए हैं  
 जिन की आवाज में अमन का गीत है  
 आदमियत का संगीत है ।

यह किताब है । इस किताब के ऊपर एक अनवर  
 साहब ने एक पोस्टर शाया किया कि यह  
 किताब गलत है, इस को ज्वल किया जाये ।  
 उपसभापति महोदया जी, आप को यह जान  
 कर हैरानी होगी कि इस पोस्टर में केवल  
 एक टैकनिकल मिस्टेक है । उन्होंने प्रिटर का  
 नाम शाया किया है । इस में प्रेस का नाम है ।  
 इस में उस आर्गनाइजेशन का नाम है । केवल  
 एक आदमी का नाम नहीं है । यहां के कोई  
 प्रेस आफिसर साहब हैं आर० के० सैदा साहब ।  
 इस आदमी का प्राजिव्युशन हुआ और इस पर  
 १२५ रुपया जुर्माना हुआ । इस के ऊपर जो  
 एक उपमंत्री हैं शामनाथ जी, उन्होंने एक  
 खत लिखा दिल्ली के चीफ कमिश्नर को कि  
 यह गलत काम हो रहा है, इस को रोकना  
 चाहिये । उसके बाद माननीय फरीदुल हक  
 अंसारी साहब ने लाल बहादुर शास्त्री जी को  
 खत लिखा । उस पर यह कहा गया कि होम  
 मिनिस्ट्री की तरफ से हम इस की जांच कर रहे  
 हैं और हम इस काम को कर रहे हैं । मैं आपसे  
 जानना चाहता हूं कि क्या यही होम मिनिस्ट्री,  
 क्या यही गृह मंत्री साहब इस मुल्क की हंगामी  
 हालत का मुकाबिला करने के लिये तैयार हैं ?  
 क्या यही हालत इस मुल्क में बहुत दिनों तक  
 बनी रहने दी जायगी ? अगर कोई इस  
 सरकार में अविश्वास पैदा करता है तो वह  
 कोई जुर्म नहीं करता है । अगर कृपलानी जी  
 कहते हैं कि यह देश केवल कांग्रेस के लोगों  
 का नहीं है, तो मैं कांग्रेस के दोस्तों से  
 कहूंगा कि वे आप को गलत समझ कर नहीं  
 कहते हैं । इस देश की हिफाजत करनी है,  
 तो हम रुपया देने को तैयार हैं, देश के  
 नौजवान खून देने के लिए तैयार हैं ।  
 लेकिन हमने कहा था कि गांधी जी की  
 शिक्षा की बात करते समय हमें यह कहना  
 पड़ेगा कि गलती हुई, स्वीकार करो ।  
 हमको यह मानना पड़ेगा कि हमारे नौजवान  
 जो सीमा पर लड़ रहे हैं, वे इन  
 नाकामयाबियों के लिए दोषी नहीं हैं ।  
 हुकूमत के अमल का तरीका, हुकूमत का

[श्री चन्द्र शेखर]

तर्जें अमल, उनकी नीति और उनका काम करने का ढंग गणित है।

इन शब्दों के साथ मैं फिर आपसे अर्ज करूंगा कि इन हालतों को अगर बदलना है तो वित्त मंत्री महोदया जी, मेरी यह अपील प्रधान मंत्री जी तक पहुंचा दें कि वाजिद अली शाह के दरबारियों से यह लड़ाई नहीं लड़ी जायगी। एक बड़ी लम्बी मिनिस्ट्री बनी हुई है। लड़ाई के जमाने में ५० डिप्टी मिनिस्टर और स्टेट मिनिस्टर हैं और काम क्या होता है कि एक किताब इस तरह की चलती रहती है। ऐसी मिनिस्ट्री को कम करो, छोटी मिनिस्ट्री बनाओ। कांग्रेस में बहुत नौजवान लोग हैं, उनको मिनिस्ट्री में रखो, नये लोगों को रखो जिनके खून में ताकत है, जोश है। यह गीत बहुत दिन गाया गया कि हमने आजादी लेने में बड़ी कुर्बानी की। अगर कोई दस बीस वर्ष बाद इस हिन्दुस्तान में पैदा हुआ तो उसने कोई अपराध नहीं कर दिया। नौजवानों का भी इस मुल्क को बचाने में उतना ही अधिकार है और उतना ही फर्ज है जितना आपका है।

इन शब्दों के साथ मैं कहूंगा कि आप याद रखिये और इस हुक्मत को याद कराइये कि यह शक्ति का अजस्र स्रोत कोई पंडित जवाहरलाल नेहरू तक जाकर सीमित नहीं हो जाता, यह कूबते हिन्द का चरमा कोई श्री लाल बहादुर जी तक जाकर रुक नहीं जाता, यह शक्ति का अजस्र स्रोत अनन्त काल तक चलता रहेगा और भारत की रक्षा के लिये जो भी कुर्बानी यह देश और यह सदन चाहेगा हम देने को तैयार रहेंगे। धन्यवाद।

**श्री गुन्नेव (मध्य प्रदेश) :** माननीय उपसभापति महोदया, मैं इस बिल का स्वागत करने के लिये खड़ा हुआ हूँ। चीन

वे हमारे देश को ललकारा है और हमें उसका मुकाबिला करना है। हमारे पूर्वजों का यह कथन रहा है कि दुर्जन की दोस्ती और दुश्मनी दोनों खराब होती हैं। यह उस जलते हुये अंगारे के समान होता है जो कि जलने पर हाथ को जलाता है और शीत होने पर हाथ को काला करता है। उन्होंने उसकी उपमा मच्छर से भी दी है जो पहले पैर पर बैठता है उसके बाद मांस नोचता है। इसी भांति कुछ दोस्त ऐसे होते हैं जो मीठी बातें करते हैं और दोस्ती का स्वांग रचते हैं, पंचशील के ऊपर हस्ताक्षर करते हैं और बाद में हमारी पीठ में छुरा भोंक देते हैं। यही मित्रता, यही दोस्ती आज चीन ने हमारे साथ की है। अतएव आज देश तैयार है उसका मुकाबिला करने के लिये। देश का जो आवाहन प्रधान मंत्री के द्वारा, भारत के राष्ट्रपति के द्वारा, किया गया उसका देश ने बहुत ही उचित और उत्साह-वर्धक उत्तर दिया। निश्चित रूपेण अब यह दायित्व इस शासन पर, भारतीय शासन पर, आता है कि वह देश की रक्षा करने के लिये आगे आये और देश की स्वतन्त्रता को अक्षुण्ण रखे।

**माननीया उपसभापति महोदया,** इति-हास साक्षी है इस बात का कि हर राष्ट्र में, हर देश में, कुछ पंचमांगी हुआ करते हैं जिनको अपने देश की रोटी अच्छी न लग कर अपने पड़ोसी के कीड़े-मकोड़े, मेंढक और कछुए अच्छे लगा करते हैं। अपने देश में भी ऐसे पंचमांगी हैं। इसमें कोई संदेह नहीं है। ऐसे जयचन्दों से हमें सावधान रहना है, ऐसे मीर जाफरों से हमको सावधान रहना है जिन्हें अपने देश की खुशहाली अच्छी न लग कर पड़ोसी देश की गोली और गाली भी अच्छी लगती है और उससे वे अपने को सम्मानित और उपकृत समझते हैं। भारत की कम्युनिस्ट पार्टी का भी कुछ ऐसा ही रवैया है। उन्होंने बड़े आश्वासन दिये, वक्तव्यों द्वारा प्रस्तावों

द्वारा बताया कि उनको देश की आजादी से पूरी सहानुभूति है, उनका पूरा सहयोग है और उन्होंने चीन को आततायी भी बताया, बड़ी खुशी की बात है, किन्तु यह देख कर दुःख होता है कि उनकी कथनी और करनी में अभी भी अन्तर है, अभी भी समानता नहीं है, एकरूपता नहीं है। अब भी देश में ऐसे अनेक कम्युनिस्ट हैं जो कि देश के विपरीत बात करते हैं और चीनियों को आक्रामक न मान कर अभी भी वे यही मानते हैं कि चीन भारत की पीड़ित और शोषित जनता को मुक्ति दिलाने के लिये यहाँ आ रहा है। ऐसे लोगों से भी गृह-मन्त्रालय को सावधान रहने की जरूरत है, विशेष रूप से और इसमें जो कुछ ढील दिखाई जा रही है उसे मैं निश्चित रूप से उचित नहीं समझता हूँ।

चीन की क्षणिक सफलता से हमें निराश होने की आवश्यकता नहीं है। इसमें कोई सन्देह नहीं कि हमारी पूर्वोत्तर सीमा पर जितना चीन बढ़ आया है उससे हमारे देश को काफी खतरा हो गया है, किन्तु, फिर भी हमारा यह कर्तव्य है कि हम जनता के मनोबल को नीचे न जाने दें और उसके लिये हम भरसक चेष्टा करें।

माननीया उपसभापति महोदया, तिब्बत पर जब चीन ने आक्रमण करके उसको हड़पा तो तिब्बत के पड़ोसी देश चुप रह गये जिनमें भारत भी था तो आज उसकी वक्र दृष्टि भारत पर पड़ी है और इस बार, भारत पर हमला होने पर, एशिया के देश चाहे वे किसी भी गठबन्धन में हों या गठबन्धन से बाहर हों, चुप रहते हैं तो इसमें कोई सन्देह नहीं कि चाहे पड़ोसी बर्मा हों, लका हों, पाकिस्तान हों, मलाया हों, कोई भी हों, चीन के विस्तारवादी मनसूबे से उन्हें सावधान रहना है और सब के लिये यह खतरा है—भारत के लिये तो है ही। विशेष रूप से भारत के लिये खतरा है

किन्तु यह विश्व-शांति के लिये भी एक बहुत बड़ा खतरा है।

चीन का मुकाबिला करने के लिये जो प्रयास किया जा रहा है इस बारे में मैं कुछ निवेदन करना चाहूँगा। मैं चाहूँगा कि हम मित्र राष्ट्रों से सहयोग ले, अमेरिका हों, इंग्लैंड हों या कोई दूसरा हों, हमें मित्र राष्ट्रों से अधिकाधिक सहयोग शस्त्रास्त्रों के द्वारा लेना चाहिये। हमें उनसे यह भी सहायता लेनी चाहिये कि वे अपने वालेंटियर्स हमारे यहाँ भेजें जो हमको सैनिक प्रशिक्षण दे सकें। सैनिक प्रशिक्षण के लिये सेना के विभिन्न अंगों के लिये जैसे टेरिटोरियल आर्मी है, होमगार्ड्स है, एन० सी० सी० है, इन के लिये युद्ध स्तर पर देश को जितनी शीघ्रतापूर्वक तैयार करना है, प्रशिक्षित करना है, उसके लिये अभी हमारे देश में शायद उतने पर्याप्त व्यक्ति नहीं निकल सकते; क्योंकि मैं देखता हूँ कि अब भी जब कि देश में अमाधारण स्थिति की, सकटकालीन स्थिति की घोषणा हो चुकी है तब भी जिन कॉलेजों में या जिन हाई स्कूलों में एन० सी० सी० चलती थी वहाँ भी आज एन० सी० सी० टीचर के अभाव में एन० सी० सी० बन्द कर दी गई है, बजाय इसके कि वह आँग चालू की जाते। जो क्लासेज पहले रेगुलरली ले रहे थे वे भी बन्द कर दिये गये हैं। ऐसी स्थिति में अगर हमारे देश में यह अभाव है तो उस अभाव को हम स्वीकार करना चाहिये और हमें चाहिये कि हम दूसरे देशों से वालेंटियर्स माँगें और उनसे अपने आप को प्रशिक्षित करें।

दूसरी बात मुझे अपने प्लान के बारे में कहनी है। अपने प्लान के बारे में भी प्रायरीटीज़ को निश्चित करना चाहिये, युद्ध के लिये हमें सब से पहले प्रायरीटी देनी चाहिये और युद्ध के लिये जितनी धन-राशि आवश्यक है उसको युद्ध के लिये ट्रांसफर कर के हम दूसरी चीजों को—जो कि कम्युनिस्टवली कम आवश्यक है, जो बाद में भी ले सकते हैं—

[श्री गुरुदेव]

उनको बाद में लेना चाहिये । प्लान में अनेकों प्रोग्राम्स ऐसे भी चल रहे हैं, जैसे फेमिली प्लानिंग, ब्लाक डेवलपमेंट, सोशल वेल्फेयर बोर्ड्स—इन कार्यक्रमों के ऊपर, इन स्कیمों के ऊपर, इन योजनाओं के ऊपर जितना खर्च हो रहा है उसको हम काफी हद तक कम कर सकते हैं अथवा बन्द भी कर सकते हैं कुछ मदों में और उसको हम बार एफर्ट्स के लिये दे सकते हैं ।

एक बात मुझे और निवेदन करनी है और वह पब्लिसिटी और प्रोपोगेंडा के बारे में है । जो पब्लिसिटी और प्रोपोगेंडा अब शासन कर रहा है उसमें भी काफी गति लाने की आवश्यकता है । अभी विदेशों में जितना प्रोपोगेंडा होता है—जितना रेडियो पर मैंने सुना है—वह पर्याप्त नहीं है । विदेशों में इस बारे में, चीन-युद्ध के बारे में, इस बार्डर डिस्प्यूट के बारे में काफी भ्रम है । ऐसी स्थिति में विदेशी प्रोपोगेंडा को अधिक गतिशील करने की आवश्यकता है और मेरा सुझाव है कि विदेशों का ब्राडकास्ट जो कि एक्सटर्नल अफेयर्स मिनिस्ट्री के द्वारा होता है, वैदेशिक मंत्रालय के द्वारा होता है, वह वैदेशिक मंत्रालय के द्वारा न हो कर इफार्मेशन एंड ब्राडकास्टिंग मिनिस्ट्री के द्वारा होना चाहिये । उसे इसके अन्दर हो जाना चाहिये । शान्ति-काल में वह भले ही उचित रहा हो किन्तु युद्ध की स्थिति में प्रोपोगेंडा के मामले में अलग अलग दो दो मिनिस्ट्रिया फक्शन करे, यह उचित नहीं प्रतीत होता और कोऑर्डिनेशन हो जाने से इसमें गतिशीलता आयेगी ।

क्योंकि मेरा समय समाप्त हो रहा है इसलिये अन्त में युद्ध विराम का जो प्रस्ताव समाचारपत्रों में आया है इसके बारे में मैं कुछ शब्दों में थोड़ा निवेदन कर देना चाहता हूँ । यह तो समय बतायेगा कि चीन ने यह जो प्रस्ताव किया है, जो समाचारपत्रों के माध्यम से आज ज्ञात हुआ है, इसमें कितना सत्य है, क्योंकि उसने अब तक जो जो प्रस्ताव

किया है, उसका कभी भी पालन नहीं किया ।

(Time bell rings.)

अन्त में मैं इतना ही निवेदन करूंगा कि इस सकटकालीन स्थिति में हमें मनसा, वाचा, कर्मणा तैयार होना है । आवश्यकता इस बात की है कि हमारे दिमाग एक हो, दिल एक हो, हमारे ध्येय एक हो, लक्ष्य एक हो और वह हो—आक्रान्ता चीन से भारत को मुक्ति दिलाना, स्वतंत्रता पर जो खतरा आ गया है उससे उसे बचाना । धन्यवाद ।

SHRI M. RUTHNASWAMY (Madras): Madam Deputy Chairman, we are all willing to vote the Government as much money as it requires and this amount of Rs. 100 and odd crores which we are asked to vote is, I believe, only the first instalment of a number of supplementary grants that we will be called upon to vote. We in Parliament and the general public will be encouraged to support the Government in its financial demands if it showed some indication of the proper management of the finances that we are voting it. There is one source of revenue which the Government seems to neglect and that is reduced expenditure. The lady Minister tried to impress upon us with the vast amount of reduced expenditure on the administration that the Government has been able to carry out since the emergency arose. But what does it amount to? Does it amount to even a crore of rupees, the amount of saving that has been effected? It is just like a lady of fashion or a film star in these days of austerity boasting of a saving in her household expenditure just because she has reduced her expenditure on face powder, on nail polish or on lipstick. We want a much more impressive saving of expenditure.

Great expenditure may really result in penury. We want a big saving in expenditure as, for instance, in the numerical reduction of the Cabinet. Why should we have such a large Cabinet in war time? A War Cabinet

of six or seven Ministers and an ordinary Cabinet of ten or twelve Ministers would be enough. The other Ministers and Deputy Ministers might be put on to other war work on an honorary basis.

And then there is the enormous expenditure over the Planning Commission. It amounts to as much as Rs. 75 lakhs a year. Why should the Planning Commission be kept alive when it has done all its work and produced all the Plans for the next five years? All that is wanted is the implementation of these Plans and some money for the implementation of these Plans would be given by the abolition of the Planning Commission.

Economy could be effected in a number of non-essential services also, non-essential services in the context of the war. Social services, for instance, might be considerably reduced except those that cannot be reduced like the expenditure on the promotion of literacy. The sum of Rs. 50 crores provided for in the next Five Year Plan for family planning may easily be dispensed with without any detriment to the war effort. The administrative services still continue to cost Rs. 70 crores. Surely, some attempt might be made to reduce the expenditure on administration. We do not want all the plans to be scrapped. We want only those plans to be maintained and given effect to which serve the defence purpose. All industries whether in the private sector or in the public sector which serve defence production must be maintained. All other expenditure on plans might be scrapped at least during the period of the emergency.

The other day the Prime Minister repeated his favourite argument that for effective defence production, we must have an industrial base, as if the great steel industry, the iron industries and the great textile industry that are already flourishing in the country are not enough industrial base. And the defence industries themselves may serve as the indus-

trial base for future development. As I pointed out the other day, defence factories may be developed on a scale that the present war requires and the industrial ambitions of the Prime Minister will be realised. It is in this way that the Government, especially the Finance Ministry, can show that it really means business in this period of emergency. If they show that they mean saving of unnecessary expenditure, if they show that they mean business in the conduct of financial administration and if they show that they are going to reduce the number in the Cabinet and the Ministries, such a reduction will make a great impression on Parliament and on the public. The public will know that the Government is not only calling upon it to practise austerity but that the Government itself is setting a very fine and splendid example of austerity by saving and in doing so, it will rally all the people to the war effort. They will be encouraged to give more and more both in money and in personal effort in order to promote defence production and defence effort of the country. In this way only, by setting an example of economy, of thrift, of good household management, that the Government can rally all the financial possibilities of the country to its aid and thus promote the defence effort and finance it and make it possible for us to realise what is the ambition of every one, namely, the ejection of the enemy from the frontiers of India.

**SHRI PANNALAL SARAOGI** (West Bengal): Madam, I rise to support the Appropriation (No. 5) Bill, 1962. Before I proceed further, I would preface my observations on the Chinese overtures which are frightfully deceitful and deceptive beyond measure. It has become extremely difficult to put any reliance, credence or credulousness on the Chinese *bona fides*. On an earlier occasion when I was speaking on the Companies (Amendment) Bill, I dwelt upon the mischief and perfidy that the Chinese have perpetrated on us, peace-loving Indians, and the national determina-

[Shri Pannalal Saraogi]

tion in the face of the gravest emergency facing our country. There are sentiments galore today but sentiments alone cannot win the war. Along with proper sentiments, there must be proper resources and equipment to win it. In this connection, I would like to draw an analogy between our condition and that of Great Britain before the start of the Second World War. England was facing a similar situation when Hitler attacked it. They had to plunge into the war, they had to go all-out for defence though they were not fully prepared. I may say that they were as completely unprepared as we are unprepared today. Thereafter, they sought American assistance. America at that time had not felt the menace of Communism as it feels it today. So, American assistance to England at that time was halting, and they started to give assistance first on the basis of cash and carry and subsequently on the basis of lend and lease. But today America and England have offered aid to us without any conditions or strings. They want to prove that they are the real defenders of freedom, of the free way of living and thinking. Madam, the past conduct of the Americans and their past lives have also proved to us that the Americans had no territorial ambition in the past and that they do not have any in the present. And the statement of Ambassador Galbraith, which he made last month, clearly demonstrates as to what they feel about the whole thing and also their extreme attachment to the cause of justice. With this background I would appeal to our Government that they should freely and fully go out for the complete co-operation and assistance of the Governments of these countries, who are offering assistance to us. Sir, there is necessity for getting it as also to raise our internal resources in the same degree, and for the purpose of raising our internal resources, I would enumerate a few sources for the benefit of the Finance Minister. I would put them as under.

Madam, companies in the private sector are earning between 250-300 crores of rupees and they are, at the present moment, paying 50 per cent. in income-tax and super-tax. I would suggest that a war levy of another 10 per cent may be put on them, which will raise a revenue of another Rs 30 crores to the Government exchequer. I would suggest that there should be a 50 per cent increase on capital-tax and this would yield a sizeable income to the national exchequer. I would further suggest that there should be a 5 per cent cut in the wage bill of the country, and another 5 per cent should be voluntarily contributed to the War Bonds.

Madam, in this connection, I would also refer to the Government announcement that no penalty would attach to those, who invested gold hoarded illegally in the Gold Bonds. I would now suggest to Government that hoarded currency also may be allowed to be ploughed back with a penalty of 10 per cent imposed upon such disclosures and with the further stipulation that 50 per cent of such disclosures must be invested in War Bonds. This should also apply to hidden wealth outside the country in foreign currencies, which may be allowed to be brought back into the country on the same terms and conditions which I have enumerated above. I am conscious of the fact that this suggestion of mine is putting up with dishonesty, but in the larger interests of the country, during the time of national emergency, I am making the suggestion which I have made now.

Madam, I would again repeat what I spoke before, two days ago, and with equal emphasis, that in order to set an example and give a lead to the country Ministries all over the States should be curtailed on a rational basis and business-like Cabinets should be formed in the place of the present unwieldy ones and utmost economies in Government expenditure have to be effected simultaneously.

We have to augment our resources both through savings and additional taxation. There should be a happy and careful blending of the two, and scientific planning of the whole thing on a long-term basis has to be executed. The time has come when we have to prove that our enemy may be stronger in population and army but not stronger and bolder in sacrifice. If ingratitude is a virtue, the Chinese have plenty of it and nothing else.

**श्री गोडे मुराहरि (उत्तर प्रदेश) :**

मैडम डिप्टी चैयरमैन, हमारे सामने जो एप्रोप्रिएशन बिल पेश हुआ है, शायद ही कोई ऐसा सदस्य होगा जो उसका विरोध करेगा; खास कर जब देश की रक्षा के लिये हर आदमी कुरबानी देने के लिए तैयार है और उसके लिए जितना व्यय करना है उसको भी देने के लिए तैयार है। लेकिन इस मौके पर मैं सरकार से चाहूंगा कि वह अपनी नीति साफ करे, जबकि हमारे सामने चीनियों ने सीज़ फायर का प्रस्ताव रखा है। हमें चीनियों के खिलाफ उस वक्त तक लड़ाई जारी रखनी चाहिये जब तक वे हमारी भूमि से बाहर खदेड़ नहीं दिये जाते। सरकार को इस बात का स्पष्टीकरण करना चाहिये कि जो हमलावर है, जब तक वह हथियार नहीं डालेगा, जब तक वह हमारी एक एक इंच भूमि को खाली नहीं कर देगा तब तक उससे कोई समझौता नहीं किया जायगा। इस तरह का स्पष्टीकरण देने में प्रधान मंत्री जी हिचकते थे। आज भी वे इस तरह का स्पष्टीकरण देने में हेजिटेशन करते हैं, हिचकते हैं। मैंने आज सुबह देखा कि जब वे चीन के सीज़ फायर के प्रस्ताव के बारे में बयान दे रहे थे तो वे किसी तरह का कमिटमेंट करना नहीं चाहते थे। उन्होंने सिर्फ इतना ही कहा कि हम अपना रक्षा-प्रयत्न जारी रखेंगे और अन्य मित्र देशों से मदद लेते रहेंगे। जब उनसे कहा गया कि आप इस बात का स्पष्टीकरण दीजिये कि जब तक हम अपनी भूमि वापस नहीं ले लेंगे तब तक लड़ाई जारी

रखेंगे, तो उन्होंने कहा कि मैं इस तरह का कोई स्पष्टीकरण नहीं दे सकता हूँ। इससे हमारे मन में शंका पैदा होती है कि शायद उनके दिमाग में यह हो कि आज रात सीज़ फायर कर दें। अगर हमारी तरफ से इस तरह की कोई बात हुई तो हमें साफ तौर से कहना होगा कि अगर देश में और इतिहास में इस तरह की कोई चीज़ हुई तो बर्दाश्त नहीं की जायेगी। मैं इससे ज्यादा शब्द कोई और इस्तेमाल नहीं करना चाहता हूँ, लेकिन प्रधान मंत्री जी से यह साफ कह देना चाहता हूँ कि देश और इतिहास इस तरह की चीज़ को कभी भी नहीं भूलेगा। इसलिए यह बहुत ज़रूरी है कि सरकार इस सम्बन्ध में अपनी नीति जनता के सामने रखे।

आज हमें शिकस्त खानी पड़ रही है और एक बड़ी बर्बर सेना का मुकाबला करना पड़ रहा है जो हमारे देश के ऊपर उमड़ पड़ी है। लेकिन इसका मतलब यह नहीं होता कि हम अपने उद्देश्य को भूल जायें और यह भूल जायें कि हमलावर अभी भी हमारे देश में मौजूद है। इस तरह का अगर कोई प्रपोजल आये कि एक इंच भूमि भी उसके कब्जे में रहे, उसको कभी भी कबूल नहीं किया जाना चाहिये और तब तक इस बात की कोई गुंजाइश बिल्कुल नहीं है, जब तक वह हमारी एक एक इंच भूमि को खाली करके नहीं चला जाता है। यह बात ठीक है कि बहुत से ऐसे मित्र देश हैं जो हमारे और चीन के बीच में बातचीत कराना चाहते हैं। उन्हें मीडियेशन करने दीजिये, बात करने दीजिये, लेकिन बातचीत का आधार यह होना चाहिये कि दुश्मन हमारी एक एक इंच भूमि को खाली करके चला जाये और उसके साथ बैठ कर तब बात की जा सकती है। यह क्या बात है कि एक तरफ तो लड़ाई जारी है, हजारों हमारे जवान मारे जाते हैं, दूसरी तरफ दिल्ली में चीन का डिप्लोमेटिक मिशन बैठा हुआ है और हमारा डिप्लोमेटिक मिशन पकिंग में बैठा हुआ है। यह एक

[श्री गोड मुराहरि]

आश्चर्य की बात है और इस तरह की बात किसी और देश में नहीं हुई और न देखी गई। मैं यह कहना चाहता हूँ कि जब हमारे और चीन के बीच में लड़ाई जारी है तो ये डिप्लोमेटिक मिशन खत्म क्यों नहीं किये जाते ?

मैं यह भी कहना चाहता हूँ कि सरकार को इस बारे में भी अपनी नीति बतानी चाहिये कि युद्ध तब तक जारी रहेगा जब तक हमलावर खदेड़ कर देश से बाहर नहीं कर दिया जाता। ठीक है, युद्ध जारी रहेगा और उसके सम्बन्ध में जो कुछ भी कार्यवाही या व्यय देश को करना है उसको देने के लिए हम तैयार हैं।

इस के साथ ही साथ मैं यह भी कहना चाहता हूँ कि सरकार को इस संकटकाल में फिजूलखर्ची का कोई कार्य नहीं करना चाहिये। इस बिल में डिमान्ड नं० ४६ में कैबिनेट के नाम पर ३,००,००० रुपये रखा गया है। यह कैबिनेट के डिसक्रिशन पर है कि वह जिस तरह से चाहे खर्च कर सकती है। इस सम्बन्ध में मैं यह जानना चाहूंगा कि यह डिसक्रिशनरी खर्च किस कार्य पर किया जायेगा ? इस तरह की जितनी भी ग्रांट्स हैं वे बन्द होनी चाहियें और जितना पैसा है वह सब रक्षा के कार्यों में लगाया जाना चाहिये। पहले बजट में जितना डिसक्रिशनरी फंड दिया गया है उसको भी रोक देना चाहिये। सरकार को इस बात का ऐलान कर देना चाहिये कि हम अब डिसक्रिशनरी फंड नहीं देंगे और उसके लिये कोई ग्रांट नहीं देंगे। हमको विलासिता की कोई जरूरत नहीं है और ऐसी स्थिति में जितने भी इस तरह के ग्रांट्स हैं उनका सब धन रक्षा के कार्यों में खर्च किया जायेगा।

इसके साथ ही साथ सरकारी कार्यों में जो फिजूलखर्ची चल रही है उसको भी बन्द किया जाना चाहिये। हमने इस सदन में बार बार यह प्रश्न उठाया कि सरकार की

तरफ से, मंत्रियों की तरफ से, या बड़े बड़े अफसरों की तरफ से जो फिजूलखर्ची का काम किया जाता है उसे कम कीजिये और बन्द कर दीजिये। आज भी फिर उसी चीज को दोहराना चाहता हूँ कि इस तरह के जितने भी फिजूलखर्ची के कार्य हैं वे सब बन्द कर दिये जाने चाहियें।

अभी एक सदस्य ने कहा कि इतनी बड़ी कैबिनेट की क्या जरूरत है ? इस सम्बन्ध में मैं यह कहना चाहता हूँ कि उन्होंने जो कुछ कहा है, ठीक कहा है और आज ५० आदमियों के कैबिनेट की जरूरत नहीं है। कम से कम कैबिनेट में मंत्री हों और न सिर्फ सेंटर में बल्कि हर राज्य में जितने मंत्रिमंडल हैं उनको कम किया जाये। जब से डिफेंस आफ इंडिया रूल्स लागू हैं तब से पार्लियामेंट और सेंटर को यह अधिकार है कि वह स्टेट्स में भी यह चीज जारी करे कि वहां जो फिजूलखर्ची हो रही है, वह बन्द हो। हर स्टेट में जितनी गलतियां हो रही हैं उनको बन्द किया जाये। साथ साथ मैं यह कहना चाहूंगा कि परसों जब मैं ने उत्तर प्रदेश का सप्लीमेंट्री डिमांड का बयान देखा तो उसको देख करके मुझ को ताज्जुब हुआ। तीन मोटर कारें मंत्रियों के लिये और एक बड़े अधिकारी के लिये लिफ्ट लगाने के लिये और इस तरह के खर्च के लिये तीन लाख रुपये मांगे गये हैं। यह क्या है ? हम लोग एक तरफ लड़ाई लड़ रहे हैं और दूसरी तरफ इतनी फिजूलखर्ची हो रही है। मैं चाहूंगा कि सरकार इन चीजों पर ध्यान दे।

साथ साथ देश में आज यह जरूरत है कि कोई एक एज ग्रुप को लेकर के फौरन कांस्ट्रिप्शन किया जाये। हमें लोगों को देश की रक्षा के लिये तैयार करना चाहिये और सिर्फ रक्षा के लिये नहीं बल्कि हमलाआवर ने जितनी जमीन पर अधिकार कर रखा है उसको वापस लेने के लिये भी। इसके लिये यह जरूरी है कि हम कोई एक एज ग्रुप को



कांस्क्रिप्ट करें और उसके लिये जितने पैसे की जरूरत होगी हम देने के लिये तैयार हैं। कोई एक साल आप ले लीजिये, लेकिन कांस्क्रिप्शन जरूर होना चाहिये। आज की जो हमारी सेना की स्थिति है उस पर भी हमें गौर करना चाहिये। हमारी सेना आज एक रेक्यूटेड आर्मी है। ठीक है, इस तरह की सेना हम रख सकते हैं। लेकिन जब इस तरह का संकट हमारे ऊपर आ जाता है तो देश में ऐसी रेक्यूटेड आर्मी से काम नहीं चलेगा। हर आदमी को, हर कुटुम्ब को अपना नुमाइंदा भेजना पड़ेगा और सारी जनता को यह समझना पड़ेगा कि अब देश का सवाल है, अब यहां कोई बड़े या छोटे का सवाल नहीं है। ऐसा कांस्क्रिप्शन होना चाहिये कि हर कुटुम्ब का आदमी जायेगा चाहे वह बड़ा हो या छोटा हो। जब तक इस तरह की हम एक सेना नहीं बनाते है तब तक हमारी आर्मी एक मजबूत आर्मी बनेगी, इसकी आशा नहीं है। इसलिये मैं चाहता हूं कि सरकार इसकी भी कोई योजना बनाये।

साथ ही साथ डेफार्मेशन और ब्राडकास्टिंग मिनिस्ट्री के बारे में मैं यह कहना चाहता हूं कि जब उसकी कंसल्टेटिव कमेटी की मीटिंग हो रही थी और जब यह प्रश्न पूछा गया कि तिब्बती लैंग्युएज में और चीनी लैंग्युएज में कितने न्यूज ब्राडकास्ट हो रहे हैं तो जवाब यह दिया गया कि यह मिनिस्ट्री आफ एक्सटर्नल अफेयर्स का मामला है और उनका यह आदेश है कि कोई ऐसी चीज एक्सटर्नल अफेयर्स की न कही जाये; यानी तिब्बत के बारे में कुछ न कहा जाये। अगर इस तरह का प्रचार हम करेंगे तो कहां से हम मुकाबिला करेंगे चीन का और उनकी जितनी मक्कारी हो रही है उसका। उनकी ऐसी प्रोपेगंडा मशीन है जिसमें वे कोई चीज बुरी नहीं समझते। वे जितना भी बोलना चाहते हैं, बोलते हैं। लेकिन हमको अगर उसका जवाब देना है तो हमको कम से कम सही चीजें जो हैं, जो तिब्बत के बारे में हैं, या चीन के बारे में हैं, उनको भी बताना

चाहिये। हमको सिर्फ सेना का मुकाबिला नहीं करना है बल्कि हमें उनके प्रोपेगंडे का भी जवाब देना है। मैं इसलिये चाहूंगा कि तिब्बत और चाइनीज लैंग्युएजेज में ब्राडकास्ट हो और तिब्बत की जनता को बताया जाये कि उनके ऊपर जो अत्याचार हो रहा है, वह ठीक नहीं है।

तिब्बत के बारे में प्राइम मिनिस्टर साहब ने यह कहा कि वे मैनिफेस्ट इननोसेंस से कहते हैं जो यह कहते हैं कि तिब्बत आजाद हो। इस तरह के लफ्ज वे बहुत जल्दी इस्तेमाल करते हैं, लेकिन मैं उनको सिर्फ इतना बताना चाहता हूं कि जो उन्होंने यह भाषण दिया कि तिब्बत चीन के अधिकार में हजारों साल से है, यह बिल्कुल इतिहास के लिहाज से गलत है। मैं यह कहूंगा कि वे एक बार फिर इतिहास पढ़ें। वे इतिहास बहुत जानते हैं, लेकिन पता नहीं क्यों उनको कभी कभी चीन की वकालत करना पड़ता है। इसलिये मैं उनसे बहुत नम्रता से और बहुत श्रद्धा से निवेदन करूंगा कि वे जा कर फिर एक बार इतिहास पढ़ लें और तिब्बत के बारे में ऐसी चीज कभी न कहें जो कि हमारी नीति को कमजोर करती हो।

मैं फिर ऐप्रोप्रिएशन बिल का समर्थन करता हूं, लेकिन एक बार फिर यह निवेदन करूंगा कि डिमांड नम्बर ४६ जो है, उस को निकालने की कृपा करें।

SHRI A. D. MANI (Madhya Pradesh): Madam Deputy Chairman, I rise to support the Appropriation Bill. It is significant that though the Appropriation Bill is of the order of Rs. 1,00,39,86,000, the Bill should have received uniform and unanimous support from all sections of the House. Madam, I would like to raise in this debate certain points about our war effort and I do hope that the Government would be able to throw some light on the points which I want to raise in this debate.

[Shri A. D. Mani]

I said earlier that this is a phoney war. We are at war with China. The Embassies are functioning and we have not severed our diplomatic relations. There is the United Nations which is not seized of the war. And still the conflict has been in progress. There has been a good deal of criticism that even after the hostilities started, our publicity in the External Affairs Ministry has been defective and inadequate. I have heard from friends in Ceylon that the Chinese Embassy there have been circulating masses of pamphlets to people explaining their side of the case, whatever that side may be. There has been so far no attempt on the part of the Indian Embassy in Ceylon, where we are concerned with the reactions of public opinion on the Chinese aggression, to put out adequate material.

Further, the hostilities on the frontier have been covered by a number of foreign journals. I am a newspaperman. I believe in freedom of opinion. I would not like any curbs to be placed on the reporting of events. But the foreign journals also should realise that they have a sense of responsibility towards this country because we are fighting for the freedom of our nation. I want to refer in this connection to the latest issue of the 'Time' magazine which has not taken a friendly view of Indian affairs. Speaking about the survivors in the attack in the N.E.F.A. the 'Time' writes in the issue of November 16:

"Survivors of the attack were still angrily asking why they had been so out-gunned by the Chinese, whose light, automatic weapons fired at a rate 20 times faster than the single-shoot Lee Enfield rifle, standard in the Indian army. Said a senior officer: 'The troops feel they have been let down.'"

Madam, some senior Indian officer disclosed this to this correspondent—"the troops feel that they have been badly let down". Madam, I think the

Government of India cannot remain silent about such propaganda done against the defence effort in our country. We do not want to censor the cables of our foreign correspondents. Because we have democratic traditions, it is in our own interest if we preserve these traditions. But we should tell those correspondents who are not giving an objective view of the war and who are trying to sap the morale of the army that we will cancel their accreditation. I have been a reader of the 'Time' magazine for the last twenty years, and though I violently disagree with what the 'Time' writes, I have always valued its very great contribution to the development of the English language. They have put in a large number of phrases into circulation. We should be able to tell the foreign correspondents who are here that they must exercise a sense of responsibility.

I would like to go on to another aspect of our External Affairs publicity. This morning the 'Statesman' contains on the front page the reactions of the External Affairs Ministry to the Chinese peace offer. On the front page it is published:

"An official spokesman of the Ministry"—that is, the Ministry of External Affairs—

"stated that India received no such proposals and would like to see it in detail before making any statement."

He further added that:

"If in detail the Chinese proposals were the same as India's suggestion for the restoration of the *status quo* that existed on September 8, we will positively respond to it."

Now, this is not on the same lines as the Prime Minister's statement this morning. He says, "If in detail it reproduces the substance of our statement, we will respond to it." Madam, I would like to ask the Government whether it is for an official of the

Ministry of External Affairs to give a policy declaration on a vital issue like this. This is a matter which cannot be decided by officials, and I feel that such defective publicity on wrong occasions will do a lot of harm to our war effort. Let the people of India decide whether we accept this offer, and let it not be left to the officials of the External Affairs Ministry.

I would like to go on to the question of raising internal resources for our war effort. There was a meeting of the National Development Council and I do not know whether the question of the suspension of prohibition was specifically raised at the meeting of the Council. The State of Madhya Pradesh is unwilling to enforce prohibition unless compensation is given to it for the loss of revenue sustained by it in excise revenue when prohibition comes into force. A similar stand has been taken by the State of U.P. and I believe a similar stand has been taken also by the State of Mysore. Now, the time is very opportune for the Government to suspend prohibition during the emergency. It will save a lot of money, it will give a lot of money for the State Governments and will also lead to a better employment of man-power which has not been able to effectively check illicit distillation or smuggling and I do hope that some attention will be given by the Government to this matter. They should not be guided by enthusiasts and faddists and try to push prohibition at a time when the army at any rate is not observing prohibition. I believe the army in NEFA and Ladakh are certainly not going to fight on water. Even if you ask them to, they will but we have to give them the necessary materials for carrying on in the extremes of climate in which they are functioning at the present moment.

I would like to raise one other point about internal resources. The Reserve Bank published in September of this year a very informative

survey of the disposable income of people in the Indian Union and it was found that 18 per cent. of the population had a disposable income of over Rs. 3,000 per year. I do not know how much the Government expects to raise in the form of war donations. An estimate which has been worked out by an economist puts it at Rs. 35 crores. If Government were to make an appeal that one month's wages or salaries should be surrendered to the Government, the revenue that the Government would get would be Rs. 140 crores because it has been worked out that one week's wages would work out at Rs. 35 crores. Suggestions have been made for taxation of companies' profits. There are thousand and one companies—I am not mentioning it figuratively—working now in India which have got a disposable profit of Rs. 140 crores. If half the money is given, we will get at least Rs. 70 crores for the war effort. In this connection, I would like to mention that the response of the Princes to gold donation has not been satisfactory. I read the other day—I do not have the paper clipping with me—that some Princes donated about 140 gms. I would like on this occasion the Government to conscript the gold that the princes have because all that gold was illegally got out of the people and they should make a surrender of the gold hoardings in this national emergency for the prosecution of the war effort. I have something more to say but I do not want to exceed my time. Thank you.

SHRI MOHAN LAL SAKSENA (Nominated): Madam, I rise to support the Bill before the House. We are passing through a grave and unprecedented emergency and as has been pointed out by a number of Members, the House would not grudge voting even a bigger grant than what the Government has come forward with. I have got certain suggestions to make for raising resources and for effecting economies but before I do so, I think I owe to the House to

[Shri Mohan Lal Saksena]

say a few words about the situation as has emerged from the morning papers' news that there is to be a cease-fire. Whatever the reasons may be, the fact remains that the Chinese aggressors caught us unawares. We were not even mentally prepared for this rank perfidy and barbarous behaviour of the Chinese, much less to beat back this naked aggression with all our might. Still we have to suffer the consequences and face them with brave faces, with stout hearts, with full faith in the righteousness of our cause and our ultimate victory and still more with unflinching determination to defeat the designs of the Chinese aggressors to dominate over Asia and Africa and to throw them back to a position from where they cease to be a menace to India and to the neighbouring countries and a danger to world peace. We have had experience of China in the past and unless we profit from that experience and also learn from our errors in the past, I am afraid we will miss many opportunities and will not be able to face them as we should. It is not for nothing that the national symbol of China is a dragon, a reptile known for its cunning and ferocity, a reptile which, I should say preys and fattens on the unwary creatures and after gulping one, waits and digests and then pounces on another. So whatever faith we may have had in the words of the Chinese leaders in the past, we cannot have that faith today. What has happened in the past? While we were pleading their case and using our influence with the nations of the world, for their admission in the U.N.O. and other international organisations, they were, under the cover of fictitious friendship and protracted negotiations, nibbling at our territories. They were undermining our influence in the neighbouring countries and sabotaging their goodwill towards us and all the time, they were preparing for this naked aggression which has come about. So whatever faith we may have had in them, we cannot have that faith today and we know even those who had

led us to believe that they were anxious for peaceful settlement have come out with a different story. Even they regard them as ruthless and unscrupulous people who would stop at nothing to achieve their end. After all that experience, we have to plan our strategy in such a way that we are not taken in or deceived by such moves as are being made. However, I am glad that the people have risen as one man, to fight the aggression and they have expressed their national solidarity and determination to throw them back, to fight them back and not to rest until they have vindicated the honour and integrity of the country. So people have shown the way. We have only to harness their enthusiasm and direct it into proper channels and use the occasion for national reconstruction and strengthening our defence. I am not one of those who believe in basing our campaign on hatred. It should not be hatred of the Chinese or any particular leader—this leader or that—but the love of the country, love of freedom, love of peace and all that India has stood for. We know that there were two other imperialists, Dyer and O'Dyer, who wanted to teach a lesson to this country and the people to perpetuate their imperialist stronghold. They made people crawl on their bellies. Unarmed people were fired at till the last bullet was exhausted, and mowed down by thousands. Yet the country took that to heart. They simply sparked a movement in the country, the movement, which consumed not only the British imperialism in this country ultimately, but also the imperialism in Asia and Africa. So I am convinced, I am sure, that if we can properly utilise this enthusiasm that is being witnessed in this country, we can and should be able to bring down Mac and Chou, both, to the same category as Dyer and O'Dyer. They have done us a good turn. They have roused the whole country, they have shaken off our complacency and lethargy and disillusioned the Government about their intentions. The people need clear and unambiguous lead not by speeches and statements but by sett-

ing unmistakable example ourselves. Are we going to lead the people? We should at least not lag behind them. In this connection, I would like to know from the Government and the Deputy Minister of Finance as to what we have done. We are happy at the marvellous response in the 5 P.M. country. All this money, gold and blood, have come as donations from the people. But we must know what the Government has done in this connection. Do we know or do we not know that under income-tax arrears alone, there is an amount to the tune of Rs. 253 crores? And we are talking of having fresh taxes. That is the difficulty. That is the figure of arrears for the year 1960-61. Perhaps last year the amount would have gone up still higher. So we have to make every effort to realise these arrears. We can get much more money. Similarly, there are the arrears due under sales-tax and excise duties. We know there are companies which realise sales-tax and they are paying the amount in instalments. What is the Government doing? They should make every effort to realise all the amount due from these companies and others. If you make earnest efforts, just as the official and non-official agencies are co-ordinated for collecting National Defence Fund, official and non-official efforts should be co-ordinated in this work also. Let the Government only publish the names of the parties which are in arrears and I am sure much of that money will be realised.

Now, in the administration itself, we have 20 lakh employees under the Central Government alone, I know there are Ministers who have admitted that in this staff there is a large surplus. An ex-Finance Minister himself had admitted that at least 25 per cent. of the staff was surplus. Why not ask each department to place 15 per cent. of its staff to be utilised in the war effort? It may be outside the offices or in the offices, but on whatever war work there is, they can be utilised. When we

are asking the people to take to hard work, can't we insist that the government officials should work at least seven hours a day, that they should put in daily seven hours of honest work? We are not throwing them out. We will employ them on more urgent and useful work. If that is done, I am sure—I do not have the exact figure—about 2 lakhs of Central Government employees could be declared surplus and if we assume that Rs. 100 per month is their average pay, the total saving will come to Rs. 2 crores per month. That means Rs. 24 crores a year. So why not do that? We are not throwing these people on the road. We are not depriving them of employment. We utilise them on more useful work at this critical moment. The next suggestion that I would like to make is the introduction of a scheme of compulsory savings for Government employees. To begin with we should not touch employees who are getting less than Rs. 500 per month, but employees drawing higher salaries should be required to contribute at the rate of 5 to 10 per cent. (Time bell rings) I have some more suggestions to make and . . .

THE DEPUTY CHAIRMAN: You may take another two minutes.

SHRI MOHAN LAL SAKSENA: Madam, a sum of Rs. 43 crores is provided under contingencies. Instead of only issuing a circular asking the departments to economise, let the Government send out a circular to each and every Ministry, asking them to surrender a certain percentage of their staff. Let them work overtime, but at least 10 per cent. of the staff should be made available.

AN HON. MEMBER: That is already done.

SHRI MOHAN LAL SAKSENA: They only issue pious appeals. I say that at least 10 per cent. of the staff should be declared surplus. If they want more staff, let them ask for it.

Then about T.A. also I have a suggestion to make. At least 25 per cent.

[Shri Mohan Lal Saksena]  
of the amount under T.A. should be treated as reduced. If they want more money, let them come forward with their requests. To that extent, the present provision should be treated as having been reduced in the budget.

Similarly, as I have mentioned, the amount under contingency should be reduced and should be cut down by 50 per cent. Let the Ministry or department which requires more come forward with supplementary demands.

Similarly, I want a 5 per cent. cut to be made in the pay of employees drawing more than Rs. 1,500 per month, as far as the Central Government is concerned. If my suggestions are accepted a saving of Rs. 50 crores per year would be effected in the Central Government expenditure and that is not a small sum.

Then again there is the underground money or the black-market money and to get at this I have been making suggestions for a long time, that the Government should issue premium bonds of Rs. 100 at the rate of Rs. 135 or Rs. 140. Let us not enquire about the source of the money. If we do issue such bonds, I am sure considerable money will come out, because in Pakistan in an emergency they had adopted stringent measures and a sum of Rs. 323 crores was declared and recovered. I have no doubt that in India much more money than that will be recovered. You should be prepared to use your powers under the Defence of India Act.

The last suggestion that I would like to make is this. We must impose a labour levy or duty on every male adult in this country. Each person should give 14 days' labour every year or in lieu, its cash equivalent. This is the least that should be done. I had suggested this scheme, not now, but six years back. This scheme can be worked very easily. This will give

you at least Rs. 100 crores a year. When we are asking every family to send one person to the front, why not ask everyone to contribute at least 14 days' labour every year? Asking them to go and deposit one day's labour in a labour bank and to work in a village on a voluntary basis won't do. It is nothing. It should be made obligatory on every citizen of India to give 14 days' labour or its cash equivalent. Every person should be made to give at least 14 days' work in the service of the nation during this emergency at least. I know that in certain countries this has been done. For instance, in France they have such a levy. Even in Bhutan, I was told, there is some such levy. In the period of emergency I suggest we will be justified in having this levy, instead of imposing burdens which will hit the poor man. Thank you, Madam.

#### MESSAGE FROM THE LOK SABHA

##### THE CUSTOMS BILL, 1962

SECRETARY: Madam, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary of the Lok Sabha:

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith a copy of the Customs Bill, 1962, as passed by Lok Sabha at its sitting held on the 21st November, 1962."

Madam, I lay the Bill on the Table.

THE DEPUTY CHAIRMAN: The Minister will reply to the debate tomorrow. The House stands adjourned till 11 A.M. tomorrow.

The House then adjourned at seven minutes past five of the clock till eleven of the clock on Thursday, the 22nd November, 1962.